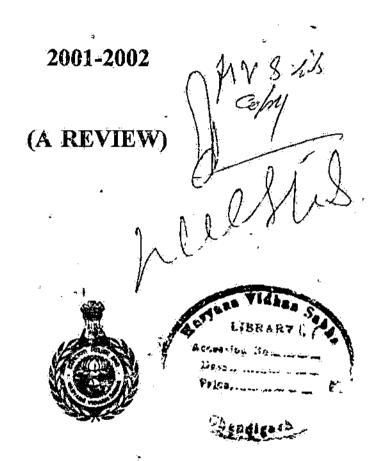
COMMITTEES



HARYANA VIDHAN SABHA SECRETARIAT CHANDIGARH

2002

PREFACE

This Brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year 2001-2002 :---

- 1. Committee on Public Accounts.
- 2. Committee on Public Undertakings.
- 3. Committee on Estimates.
- 4. Committee on the Welfare of Schedules Castes, Scheduled Tribes and Backward Classes.
- 5. Committee on Government Assurances.
- 6. Committee on Subordinate Legislation.
- 7. Committee on Privileges.
- 8. House Committee.
- 9. Library Committee.
- 10. Committee on Petitions.
- 11. Rules Committee.
- 12. Business Advisory Committee.



CHANDIGARH:

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SUMIT KUMAR, Secretary.

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Sr. No.	Name of Committee	Pages
1.	Committee on Public Accounts.	121
2.	Committee on Public Undertakings.	22
3.	Committee on Estimates.	3441
4.	Committee on the Welfare of Schedules Castes, Scheduled Tribes and Backward Classes.	4254
5.	Committee on Government Assurances.	5561
6.	Committee on Subordinate Legislation.	- 6268
7.	Committee on Privileges.	69
8.	House Committee.	70—82
9.	Library Committee.	83—87
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11	Rules Committee.	90
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PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 2001-2002 was nominated by the Hon'ble Speaker in pursuance to the motion moved and passed by the Haryana Vidhan Sabha in its meeting held on 14th March, 2001 to authorise him to nominate the members of the Committee on Public Accounts for the year 2001-2002 which was notified vide Haryana Vidhan Sabha Secretariat notification No. PAC-I-2001/21, dated the 3rd April, 2001.

The Committee fixed/held a total number of 93 meetings during the period under review. The names of the members and number of meetings attended by each of the member are shown in the following table :---

Sr. Name of the Member No.	Number of meetings attended
1. , Shri Bhagi Ram, Chairperson	89 89
2. Shri Chander Bhatia, Member	~ 72
3. Shri Lachhman Dass Arora, Member	83
4. Shiri Anil Vij, Member	. 84
5. Rao Narender Singh, Member	81
6. Shri Suraj Mal, Member	- 18
7. Shri Banta Ram, Member	40
8. Shri Nafe Singh Rathi, Member	80
9. Shri Ram Bhagat, Member	82 .

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REPORTS EXAMINED

The Committee examined the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1997 (Civil and Revenue Receipts).

Meetings held and Business Transacted

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The dates of meetings, the number of members present and business transacted at each meeting are given below :---

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	3	4
1: '	410th April, 2001	-6 * 35ii *1	The Committee places on record its deep sense of sorrow on the sad demise of Ch. Devi Lal, Member of Parliament and former Deputy Prime Minister of India on 6th April, 2001. The Committee also places on record their deep sense of sorrow and grief on the sad demise of Smt. Phoolwati Devi, mother of Shri Satbir Singh Kadian, Speaker, Haryana Vidhan Sabha.
2.	18th April, 2001	7	(i) Consideration of papers placed
	``````````````````````````````````````		(ii) Oral examination of the represent tatives of Housing Department. Housing Board in respect of paragraph Nos. 3.14, 6.8, 6.9 and 6.10 of the Report of C & A.G of India for the year 1996-97 (Civil).
3.	19th April, 2001	7	The Committee scrutinised the replies received from the Development and Panchayat, Printing & Stationery and Irrigation Departments in regard to implementation of observations/ recommendations made by the Committee of the following paras of various Reports of the Committee :
			Paras 'Reports
	•	. •	6,42 34th. ** 42 40th
	- i - z,i	2	44,45 44th 24 48th 15,16 29th 19 32nd
4.	24th April, 2001 .	7	<ul> <li>(i) The Committee placed on record their deep sense of sorrow and grief on the sad demise of Smt. Jetti Devi W/o Shri Suraj Mal, M.L.A. and member of the</li> </ul>

Committee.

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1. 2	3	4
		(ii) Consideration of papers placed before the Committee.
	<b>,</b> "	<ul> <li>(iii) Oral examination of the representatives of the Medical and Health Department in respect of paragraph No. 3.10 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
	• • • • •	<ul> <li>(iv) Oral examination of the representatives of Social Welfare Department in respect of paragraph No. 6.13 of the Report of C. &amp; A.G. of India for the year 1996-97</li> <li>(Civil).</li> </ul>
· · · · ·	یں جنازہ ہے بران	<ul> <li>(v) Oral examination of the representatives of Transport Department in respect of paragraph Nos. 7.1 &amp; 7.10 of the Report of C. &amp; A.G of India for the year 1996-97</li> <li>, ' (Civil).</li> </ul>
5. 1st May, 2001	.6	Oral examination of the representatives of Agriculture Department in respect of paragraph No. 3.5 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
6. 2nd May, 2001	: 6	Oral examination of the representatives of Technical Education Department in respect of paragraph Nos. 3.11, 3.12 and 3.13 of the Report of C. & A.G of India for the year 1996-97 (Civil).
7. 8th May, 2001	8	(i) Consideration of papers placed before the Committee.
* روس میں روس میں	-	<ul> <li>(ii) Oral examination of the representatives of Forest Department in respect of paragraph Nos. 1.8, 3.15, 3.19, 3.20 and 6.1</li> <li>(C) of the Report of C. &amp; A'.G of India for the year 1996-97 (Civil).</li> </ul>
8. 9th May, 2001	8	Oral examination of the representatives of Public Health Department in respect of paragraph Nos. 3.18, 3.19, 4.15, 4.16 of the Report of C. & A.G of India for the year 1996-97 (Civil).
9. 15th May, 2001	9.	<ul> <li>(i) Consideration of papers placed before the Committee.</li> </ul>
17;	- Ur	<ul> <li>(ii) Oral examination of the representatives of Rural Development Department in respect of paragraph Nos. 3.1.5, 6.1 and</li> </ul>

1 - 2	-3		4	
			f the Report of year 1996-97	of C. & A.G. of India (Civil).
10. 16th May, 2001	<b>9</b>	Environme paragraph N	ent Departm	e representatives of tent in respect of Report of C. & A.G. of (Civil).
11. 22nd May, 2001	, 7 ^{tr} .	Oral examin & Country I & paragraph N	ation of the rep Planning Dep los. 6.1 (c), 6.2	presentatives of Town artment in respect of and 6.3 of the Report by year 1996-97 (Civil).
12. 23rd May, 2001	, 7 , 7	🦵 🗸 Transport D	epartment in the Report of (	e representatives of respect of paragraph C. & A.G. of India for
13. 28th May, 2001	⁴ 7 *	í) Consid Comm		ærs placed before the
r t 7 N	5 mr 1.13	receive in re observ the Co	ed from the P.W gard to in ations/recomm mmittee of th	utinised the replies V. (B&R) Department aplementation of nendations made by e following paras of the Committee :
		Para	•	Reports
,		33		7th
ан к Алар	· ·	` 14		28th
فسرت مال	•	··· 26,2	9,31&51	36th .
	•	58, 63	1 & 62	38th
	ر اد	. 37,38	3&39	40th
, ²²	<b>к</b> . а	64, 68	3&70	42nd
l. 29th May, 2001	- 7	from the P.W observations	. (B&R) Depa /recommenda f the follown	the replies received artment in regard to tions made by the og paras of various
		- 🦮 🔔 Paras	5	Reports
	•	71,73	& 74	42nd
		-,		

17, 18, 21, 22, 23, 25, 26 & 27

17, 30, 31 & 32

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46th

48th

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1_	2	3	4	
15.	4th June, 2001	• 8 * •	The Committee scrutinised from the Public Health I implementation of observ dations made by the Commi , paras of various Reports of	Deptt. in regard to vations/recommen- ttee of the following the Committee :
			Paras 12 41 42 % 42	Reports 21st
	ι		41,42&43 , 82	32nd 34th
۰,	, t.:	.د	20, 21, 23 & 24	34th 36th
	1		20, 21, 25 & 24 39, 40, 41, 42 & 43	38th
	-		33 & 35	40th
	lo '	· _	52, 53, 54, 55, 57, 60, 61, 62 and 63	- 42nd
			3, 4, 5, 6, 7 & 8	44th
	,		16	48th
16.	5th June, 2001	8	The Committee scrutinised from the Food & Suppl Department in regard to i observations/recommenda Committee of the followin Report of the Committee :	ies and Housing mplementation of tions made by the g paras of various
			Paras	Reports
			47	34th
		_	32 & 33	44th
			5	
			5	46
17.	19th June, 2001		(i) Consideration of pape Committee.	
17.	19th June, 2001		(i) Consideration of pape	the representatives ment in respect of & 4.4 of the Report
•	19th June, 2001	6	<ul> <li>(i) Consideration of paper Committee.</li> <li>(ii) Oral examination of of Irrigation Departr paragraph Nos. 4.2, 4.3 of C. &amp; A.G. of India for (Civil).</li> </ul>	the representatives nent in respect of & 4.4 of the Report or the year 1996-97
•	:	6	<ul> <li>(i) Consideration of paper Committee.</li> <li>(ii) Oral examination of of Irrigation Departr paragraph Nos. 4.2, 4.3 of C. &amp; A.G of India for (Civil).</li> <li>The Committee scrutinised to from the Excise and Taxatt regard to implementation</li> </ul>	rs placed before the the representatives ment in respect of & 4.4 of the Report or the year 1996-97 the replies received ion Department in of observations/
•	:	<b>6</b> .	<ul> <li>(i) Consideration of paper Committee.</li> <li>(ii) Oral examination of of Irrigation Departr paragraph Nos. 4.2, 4.3 of C. &amp; A.G of India for (Civil).</li> <li>The Committee scrutinised to from the Excise and Taxatt regard to implementation recommendations made by th following paras of various Committee :</li> </ul>	the representatives ment in respect of & 4.4 of the Report or the year 1996-97 the replies received ion Department in of observations/ he Committee of the is Reports of the
18.	:	, <del>-</del>	<ul> <li>(i) Consideration of paper Committee.</li> <li>(ii) Oral examination of of Irrigation Departr paragraph Nos. 4.2, 4.3 of C. &amp; A.G of India for (Civil).</li> <li>The Committee scrutinised to from the Excise and Taxat regard to implementation recommendations made by th following paras of variou Committee : Paras</li> </ul>	rs placed before the the representatives ment in respect of & 4.4 of the Report or the year 1996-97 the replies received ion Department in of observations/ ne Committee of the is Reports of the Reports
18.	:	, <del>-</del>	<ul> <li>(i) Consideration of paper Committee.</li> <li>(ii) Oral examination of of Irrigation Departr paragraph Nos. 4.2, 4.3 of C. &amp; A.G of India for (Civil).</li> <li>The Committee scrutinised to from the Excise and Taxat regard to implementation recommendations made by the following paras of various Committee :</li></ul>	rs placed before the the representatives ment in respect of & 4.4 of the Report or the year 1996-97 the replies received ion Department in of observations/ ne Committee of the is Reports of the 21st
18.	:	, <del>-</del>	<ul> <li>(i) Consideration of paper Committee.</li> <li>(ii) Oral examination of of Irrigation Departr paragraph Nos. 4.2, 4.3 of C. &amp; A.G of India for (Civil).</li> <li>The Committee scrutinised to from the Excise and Taxat regard to implementation recommendations made by th following paras of variou Committee : Paras</li> </ul>	rs placed before the the representatives ment in respect of & 4.4 of the Report or the year 1996-97 the replies received ion Department in of observations/ ne Committee of the is Reports of the Reports

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, 19.	27th June, 20	01	۰، بربرع بر ۲۰	• • • • • • • • •	· · · · · · · · · · · · · · · · · · ·	46, 47 & 50 74 & 76 67, 68(a)(i), 68(a 68(a)(iii), 68(b), Consideration of Committee.	68(c)&7		e the
	۲. ۱	٩	یے ایم –	* r * r	(ü)	Oral examination of Education I paragraph Nos. the Report of C year 1996-97 (Ci	Departmer 3.3, 3.4, 3 C. & A.G	nt in respect 19 & 6.1 (1	t of b) of
20.	28th June, 20	01 `	6		fron impl datio follo	Committee scruti in the Irrigation I lementation of cons made by owing paras of imittee :	Departme observation the Com	nt in regar ons/recomm mittee of	d to nen- the
		**. r	- 9 			Paras 20 31 34 10 17, 18, 21 & 22 10, 11, 12, 13, 15 33, 42, 73 & 74	- & 20	Reports           22nd           23rd           25th           28th           29th           32nd           34th	
21. -,	3rd July, 2001		8		<b>(i)</b>	Consideration of Committee.	f papers pl	aced before	the
	-			, , , ,	(ii)	Oral examination of Printing and S respect of paragre the Report of C year 1996-97 (Circ	Stationery aph Nos. 7 . & A.G. (	Departmer 7.1, 7.3 & 7.	nt in 4 of the
	4,, u		,	Ł		Resumption of representatives of in respect of pa 3.17.12 and 3.19 of India for the ye	of Transpo aragraph of the Repo	ort Departm Nos. 3.17. ort of C. &/	nent 10,
2.	4th July, 2001		8	t i	rom mple	Committee scrutin the Irrigation D mentation of ol ns made by t	uised the re epartment bservation	eplies receiv t in regard ns/recomm	l to en-

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- 10 ,4		following paras of vario Committee :	us Reports of
۲ <b>پ</b>	, ic ,	Paras	Reports
. · · · · · · · · · · · · · · · · · · ·	4	37	36th
	۲.	26, 32, 34 & 36	38th
		25&30	40th
	r	11, 13, 16, 17, 18 & 19	
		11, 14, 16, 17, 18, 116 and 117	44th
•	· 14	33 & 34	ACIL
i		, 33 & 34 17 & 70	46th 50th
23. 5th July, 2001	6	The Committee scrutinised	
"f	ا ر م <del>ا</del> ل ر -	from the Industries Depart implementation of observ dations made by the C following paras of vario Committee :	tment in regard vations/recomme committee of t
	` I	Paras	Reports
	.,	8	6th
		5 (i), 5(ii)	9th
r		2	16th
11	<pre><pre><pre><pre></pre></pre></pre></pre>	10	22nd
24. 6th July, 2001	<b>6</b>	The Committee scrutinised from the Industries Depar implementation of observ dations made by the Commit paras of various Reports of	the replies receiv tment in regard ations/recomme tee of the followi
- '		Paras	Reports
		4&6	32nd
		12	34th
		13	36th
		. 18	48th
25. 11th July, 2001	7 ' 🚆	(i) Consideration of paper Committee.	
		(ii) Confirmation of proce	edings.
26. 12th July, 2001		Resumption of oral exa	
a <b>a a</b> a a		representatives of Educati	
et et		respect of paragraph Nos. 6.1 Report of C. & A.G. of India f (Civil).	· ·
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	 	in		(i) ~ - ,	represent Planning paragraph	atives Depa Nos. 6 C. & A	of Tov artment 5.5, 6.6, 6	mination of the vn & Country in respect of 6.7 & 7.1 of the ndia for the year
		9		(iii)		on 25t	h & 260	to hold its own h July, 2001 at elhi.
28.	18th July, 2001	k 	6	from Welfa tation by th	the Town & are Departm of observa	2 Cour nents ations/ ee of	itry Plan in regard recommendation the foll	replies received ning and Social d to implemen- endations made owing paras of see :
,	, , , , , , , ,	· ·	ı	_{а т} "Х	Paras 35 & 36 15, 16 18 & 20 33 88 21 & 22	-		Reports           32nd           36th           40th           46th           42nd           44th
29.	25th July, 2001	•	8 ,	from imple dation	the Agricul mentation is made by t	lture D of ob the Cor	)epartme eservatio mmittee c	eplies received nt in regard to ns/recommen- of the following Committee :
		<i>.</i> .	,		<b>Paras</b> 6 28 56	_		Reports 15th 19th 32nd
	• • •	٠	• ]	· .	56 108 & 109 7 4			38th 44th 46th 48th
30 <u>.</u>	26th July, 2001		8	The C from the from the from the from the formation of th	he Hospitali ard to impl mendations	ity and lement made	sed the re Irrigatio tation of by the Co	48th . • • • • • • • • • • • • • • • • • •

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	~	-		Con	mittee :	·
		, ? 	÷		Paras 21 28 & 35	<b>Reports</b> 40th 38th
31.	31st July, 2001	7		(i)	Consideration of Committee.	papers placed before th
			ŀ	(ii)	of P.W. (B&R) I paragraph Nos. 4	n of the representative Department in respect of .9, 4.10, 4.11, 4.12, 4.1 Report of C. & A.G. of 1996-97 (Civil).
32. .''	1st August, 2001	7 .'		from vario	the Agriculture I	ised the replies receive Department in respect of the Report of C. & A.O 06-97 (Civil).
33.	7th August, 2001	8	٧	(i)	Consideration of Committee.	papers placed before th
	· · · · · · · · · · · · · · · · · · ·			(ii)	of Transport De paragraph Nos. 4	n of the representative partment in respect of 1, 4.6, 4.7 & 4.8 of th G of India for the yea e Receipts).
	ł	- - 		<b>(iii)</b>	of Mines and G respect of paragra and 5.9 of the Rep	n of the representative eology Department i ph Nos. 1.4, 5.1, 5.7, 5. port of C.&A.G of Indi .97 (Revenue Receipts)
34.	8th August, 2001 ب	8		(i)	Consideration of Committee.	papers placed before th
÷	, ,			(ii)	received from th (Lotteries) in rega observations/reco the Committee of	scrutinised the replie in Finance Department and to implementation of primendations made b if the following paras of of the Committee :
			3		Paras 25 36, 37, 38, 39 & 40	Reports 36th
35.	13th August, 2001	<b>7</b> 		Agric Nos. (	examination of culture Departmen 3.6.5, 3.6.6, 3.6.6 (c)	the representatives o t in respect of paragraph ), 3.6.7(i) (ii) of the Repor the year 1996-97 (Civil)

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1 2	3		4	
36. 14th August, 2001	7	repre respe the F	esentatives of Irri	examination of the igation Department in os. 4.5, 4.6, 4.7 & 4.8 of G of India for the year
37. 21st August, 2001	7 '	(i)	Consideration of p Committee.	papers placed before the
ب ب ج ال		(ii)	received from the Printing & Stati regard to implement recommendations	scrutinised the replies Rural Development and onery Departments in entation of observations/ made by the Committee waras of various Reports
<b>`</b> ц` Г	•		Paras	Reports
			30	28th
			32	29th
			8	34th
	1.1		35,36,45	44th '
			42	40th
,			42 89	40m 50th
38. 22nd August, 2001	7.	from Depa obset Com	Committee scrutini Medical & Heal artments in regard rvations/recomme	ised the replies received th and Social Welfare to implementation of indations made by the owing paras of various
કે છે. કું મુખ્ય	<b>5</b> 5	<b>،</b> ۱	Paras	, .Reports
			18	38th
ñ	ĸ	•	88,93	42nd
نې لا چې	:		20, 23, 24, 25, 26	44th
:			26	1 I th
			51	34th
39. 28th August, 2001	7	(1)	Consideration of p Committee.	papers placed before the
•	(ii) The Committee received from Husbandry and I respect of paragra 1.4, 1.6, 1.7, 5.1 a			scrutinised the replies Industries, Animal figation Departments in h Nos. 3.1.6, 6.1(b), 7.1, d 5.6 respectively of the G of India for the year

1996-97 (Civil and Revenue Receipts).

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1	2	3		4	
40.	29th August, 2001	8	Powe 1.4 of	r Department in resp	e representatives of pect of paragraph No. A.G. of India for the eccipts).
<b>4</b> 1.	4th September 2001	8	(i)	Consideration of pa Committee.	pers placed before the
	₹; ; ;	ی م ج ا ہو		representatives Department in resp 1.4, 1.7 & 5.1, 5.2.2, 5 5.2.10, 5.2.11 and 5	l examination of the of Co-operation ect of paragraph Nos. 5.2.6, 5.2.7, 5.2.8, 5.2.9, .2.12 of the Report of for the year 1996-97
42.	5th September, 2001	8 * '	(1)	The Committee sc received from Food a Education and Irrig regard to implement recommen-dation	rutinised the replies & Supplies, Transport, ation Departments in ation of observations/ as made by the following paras of
	et and the		• 、	Paras	Reports
				25	48th
	r	-	:	. 18	25th
				86	44th
	á .			83,9	42nd
	1 A 1			21	26th
				34	34th
				23	40th
	*** ***		.,	meetings on 18th &	cided to hold its own 19th September, 2001 00 A.M. respectively New Delhi.
43.	11th September, 2001	6	(i)	•	pers placed before the
	·		(ii)	The Committee sc received from the I in respect of parag	rutinised the replies rrigation Department raph No. 4.1 of the t of India for the year
14.	12th September, 2001	б.	The C from regar	committee scrutinise the Excise and Tax d to implementation	d the replies received ation Department in on of observations/ by the Committee of

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1	2	3	4	
	· · · ·		the following paras of variou Committee :	is Reports of the
			Paras 76	Reports 32nd
		••••	69, 70 52, 53, 54, 57, 58, 59, 62, 65 & 67	34th 36th
	۹. ۱		70, 71, 72, 73, 76 & 77	38th
	int a state and		114	42nd
45.	18th September, 2001	8	the following paras of variou Committee :	n Department in of observations, he Committee of
	, ,	ن	Paras 91, 92, 94, 95, 96, 97 & 98	<b>Reports</b> 44th
16.	19th September, 2001	8 -	The Committee scrutinised the from the Excise and Taxation regard to implementation o recommendations made by th the following paras of various Committee :	n Department in f observations/ ne Committee of
			Paras	Reports
	;		43, 44, 45, 46, 47, 48, 49, 50 & 51	46th
	-		33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50 & 51	48th
7.	24th September, 2001	7	The Committee scrutinised the from the Revenue Departme implementation of observation dations made by the Committee paras of various Reports of the	ent in regard to ons/recommen- of the following
			Paras	Reports
-			40	22nd
			62, 63 & 68	29th
			42,43,45,46&47	36th
			63, 64, 68 & 69	38th
	•.		79, 80, 81, 82, 83, 84,	40th
			05 05 07 00 0.00	

85, 86, 87, 88 & 89

44th

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1.	2	- 3 -	- 4
48.	3rd October, 2001	7	(i) Consideration of papers placed before the Committee.
a, a		,	<ul> <li>(ii) Resumption of oral examination of the representatives of Public Health Department in respect of paragraph Nos.</li> <li>4.16, 4.17 &amp; 6.1 (b) of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</li> </ul>
•			(iii) Confirmation of the proceedings.
49.	4th October, 2001	8 , .,	<ul> <li>(i) The Committee scrutinised the replies received from the Rural Development Department in respect of paragraph No.</li> <li>3.1 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
,	یہ آرم میں ا ور ا	۹ ۲	(ii) The Committee decided to visit the States of Andhra Pradesh, Tamil Nadu and Karnataka from 30th October to 9th November, 2001.
.50.	9th October, 2001	7	The Committee scrutinised the replies received from the Power Department in regard to implementation of observations/recommen- dations made by the Committee of the following paras of various Reports of the Committee :
~			Paras         Reports           78,80 & 81         34th           111,112,113 & 114         44th           7         48th
51.	10th October, 2001	6	(i) Consideration of papers placed before the Committee.
			<ul> <li>(ii) Resumption of oral examination of the representatives of Rural Development Department in respect of paragraph Nos. 3.1.5, 3.1.6, 3.1.7, 3.1.8, 3.1.9, 3.1.10, 3.1.11, 3.1.12, 3:1.13, 3.1.14, 3.1.15, 3.1.16, 3.1.17, 3.1.18 &amp; 3.1.19 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
	-		(iii) The Committee decided to cancel the proposed tour to the States of Andhra Pradesh, Tamil Nadu and Karnataka.
52.	15th October, 2001	6	(i) Consideration of papers placed before the Committee.

1 2 8	3	4
-		<ul> <li>(ii) Oral examination of the representatives of Environment Department in respect of paragraph Nos. 6.20.5, 6.20.6 (i), 6.20.6 (ii), 6.20.7, 6.20.8, 6.20.9, 6.20.10, 6.20.11 (i) and 6.20.11 (ii) of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
· ·.	-1 - -	(iii) The Committee decided to visit the Industrial Units/Thermal Power Houses to exmine the pollution control measures in the districts of Panipat, Sonepat, Faridabad and Gurgaon.
53. 16th October, 2001	÷ 5	(i) Consideration of papers placed before the Committee.
: 1 <b>7</b> 1 1	۰ ۱ ۵,۱۰۰	<ul> <li>(ii) Resumption of oral examination of the representatives of the Agriculture Department in respect of paragraph Nos. 3.6.8, 3.6.9, 3.6.10 and 3.6.11 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</li> </ul>
54. 22nd October, 2001	6 ²¹ ,	Consideration of papers placed before the Committee.
55. 22nd October, 2001	5 í	The Committee inspected the Industrial Units Thermal Power Houses in respect of pollution control measures in the district of Kurukshetra, Karnal and Panipat.
56. 23rd October, 2001 t	⁷ 5	The Committee inspected the Industrial Units in respect of pollution control measures in the districts of Panipat and Sonepat.
57. 24th October, 2001	<b></b> 5. (10.3	The Committee inspected the Industrial Units / Thermal Power Houses in respect of pollution control measures in the district of Faridabad.
58. 25th October, 2001	5 '	The Committee inspected the Industrial Units in respect of pollution control measures in the district of Gurgaon and Bahadurgarh Town.
59. 30th October, 2001	·6	(i) Consideration of papers placed before the Committee.
•	· ·	(ii) Resumption of oral examination of the representatives of the Irrigation

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Department in respect of paragraph Nos. 4.2, 4.1.5 (i), 4.1.5 (ii), 4.1.5 (iii), 4.1.5 (iv) and (v) of the Report of C. & A.G. of India for the year 1996-97 (Civil).

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í.	60. 31st October, 2001	6	(i) Consideration of papers placed before the Committee.
	· · ·		<ul> <li>(ii) The Committee scrutinised the replies received from the Printing and Stationery and Technical Education Departments in respect of paragraph Nos. 7.3, 7.4, 3.11 and 3.12 respectively of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
	61. 15th November, 2001	8	The Committee scrutinised the replies received from the Co-operation and Technical Education Departments in regard to implementation of observation/recommendations made by the Committee of the following paras of various Reports of the Committee :
			Paras Reports
			. 11, 12, & 13 48th
	n,		3 46th
_	62. 20th November, 2001	6	(i) Consideration of papers placed before the Committee.
	2 - 1 - 2 - 1 - 1 	- - 	<ul> <li>(ii) Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph Nos. 4.1.6, 4.1.7, and 4.1.8 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</li> <li>(iii) The Committee decided to hold its own</li> </ul>
	г _{а (} г. з. _к .		<ul> <li>meeting at Haryana Bhawan, New Delhi on 29-11-2001 at 3.00 P.M.</li> </ul>
	63. 21st November, 2001	6 , 1	The Committee scrutinised the replies received from the Govt., relating to Revenue Department in regard to paragraph Nos. 3.8 & 3.9 of the
	er é	,	Report of C. & A.G. of India for the year 1996-97 (Civil).
,	64. 27th November, 2001	6	Resumption of oral examination of the - Representatives of Agriculture Deptt. in respect of paragraph Nos. 3.6.12 and 3.6.13 of the Report
L A	65. 4th December, 2001	7	<ul> <li>of C. &amp;A.G of India for the year 1996-97 (Civil).</li> <li>(i) Consideration of papers placed before the Committee.</li> </ul>
2	• 	7	<ul> <li>(ii) The Committee scrutinised the reply received from the Printing and Stationery Department in regard to paragraph No. 6.15 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>

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66.	5th December, 2001	7	Resumption of oral examination of t representatives of Agriculture Department respect of paragraph Nos. 3.6.14, 3.6.15, 3.6.1 7.1 & 3.7 of the Report of C. & A.G. of India 1 the year 1996-97 (Civil).				
67.	11th December, 2001	8	(i) Consideration of papers placed b Committee.				
-		-	of Revenue Der paragraph Nos. 3.	a of the representatives partment in respect of 8 & 3.9 of the Report of a for the year 1996-97			
L			of Lotteries Dep paragraph Nos. 1.	of the representatives partment in respect of 7, 5.1, 5.3 and 5.4 of the G of India for the year Receipts).			
68.	12th December, 2001	8	The Committee scrutinised the replies received				
	· · ·		from the Environment Department in respec				
•	, .	-	paragraph Nos. 6.20.12, 6.20.13, 6.20.14, 6.20.15				
	ጎም <u>፡</u> •	•	and 6.20.16 of the Repo for the year 1996-97 (Cir				
<b>69</b> .	18th December, 2001	6	Consideration of papers placed before the Committee.				
70.	19th December, 2001	6	Resumption of oral examination of the representatives of Public Health Department in respect of paragraph No. 4.18 of the Report of C. & A.G of India for the year 1996-97 (Civil).				
71.	24th December, 2001	б	The Committee scrutini from the Social Welfar Education and Home D implementation of ob dations made by the Cor paras of various Report respectively :	sed the replies received re, Animal Husbandry, epartments in regard to servations/recommen- nmittee of the following			
			Paras	Reports			
			7, 8, 44 & 53	50th			
			3, 4	34th			
			83, 48, 49	42nd			
			26	28th			
•			15, 16	40			
				46th			

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<ul> <li>Committee.</li> <li>(ii) Oral examination of Agriculture paragraph Nos. of C. &amp; A.G of (Civil).</li> <li>Resumption of or representatives of Poof paragraph Nos. 1.</li> <li>Report of C. &amp; A.G of (Revenue Receipts).</li> <li>Resumption of or representatives of respect of paragraph 6.12 and 3.14 of the R for the year 1996-97 (Coral examination of the Report of C. &amp; 1996-97 (Civil).</li> </ul>	of papers placed before the ion of the representatives Department in respect of 6.18 and 3.7 of the Report India for the year 1996-97 al examination of the over Department in respect 4, 1.7, 4.1, 1.8, 4.2 of the fIndia for the year 1996-97 al examination of the Housing Department in Nos. 6.8, 6.9, 6.10, 6.11, eport of C. & A.G of India Civil). of the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14 & A.G of India for the year	
of Agriculture paragraph Nos. of C. & A.G of (Civil). Resumption of or representatives of Po of paragraph Nos. 1. Report of C. & A.G o (Revenue Receipts). Resumption of or representatives of respect of paragraph 6.12 and 3.14 of the R for the year 1996-97 (Civil).	Department in respect of 6.18 and 3.7 of the Report India for the year 1996-97 ral examination of the ower Department in respect 4, 1.7, 4.1, 1.8, 4.2 of the fIndia for the year 1996-97 al examination of the Housing Department in Nos. 6.8, 6.9, 6.10, 6.11, eport of C. & A.G of India Civil). of the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
representatives of Po of paragraph Nos. 1. Report of C. & A.G o (Revenue Receipts). Resumption of or representatives of respect of paragraph 6.12 and 3.14 of the R for the year 1996-97 ( Oral examination o Home Department in 3.17.9, 3.17.10, 3.17.11 of the Report of C. & 1996-97 (Civil).	wer Department in respect 4, 1.7, 4.1, 1.8, 4.2 of the fIndia for the year 1996-97 al examination of the Housing Department in Nos. 6.8, 6.9, 6.10, 6.11, eport of C. & A.G of India Civil). of the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
representatives of respect of paragraph 6.12 and 3.14 of the R for the year 1996-97 ( Oral examination o Home Department in 3.17.9, 3.17.10, 3.17.11 of the Report of C. & 1996-97 (Civil).	Housing Department in Nos. 6.8, 6.9, 6.10, 6.11, eport of C. & A.G of India Civil). If the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
respect of paragraph 6.12 and 3.14 of the R for the year 1996-97 ( Oral examination o Home Department in 3.17.9, 3.17.10, 3.17.11 of the Report of C. & 1996-97 (Civil).	Nos. 6.8, 6.9, 6.10, 6.11, eport of C. & A.G of India Civil). of the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
6.12 and 3.14 of the R for the year 1996-97 ( Oral examination o Home Department in 3.17.9, 3.17.10, 3.17.11 of the Report of C. & 1996-97 (Civil).	eport of C. & A.G. of India Civil). If the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
for the year 1996-97 ( Oral examination o Home Department in 3.17.9, 3.17.10, 3.17.11 of the Report of C. & 1996-97 (Civil).	Civil). of the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
<ul> <li>Oral examination o</li> <li>Home Department in 3.17.9, 3.17.10, 3.17.11</li> <li>of the Report of C. &amp; 1996-97 (Civil).</li> </ul>	of the representatives of respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
[•] Home Department in 3.17.9, 3.17.10, 3.17.11 of the Report of C. & 1996-97 (Civil).	respect of paragraph Nos. 1,3.17.12,3.17.13 & 3.17.14	
of the Report of C. & 1996-97 (Civil).		
. 1996-97 (Civil).	A.G. of India for the year	
	f the representatives of	
	nt in regard to implemen-	
	s/recommendations made	
by the Committee of the following paras of		
various Reports of the	e Committee :—	
Paras	Reports	
16	14th	
•	6th	
	9th	
	16th	
	22nd	
	32nd	
	34th	
	36th	
	48th 50th	
Revenue Department Nos. 1.7, 3.1, 3.2, 3.3, 2	t in respect of paragraph 3.4, 3.5, 3.6, 3.7 and 3.8 of .G. of India for the year	
	8 5 2 10 4, 6, 8 12 13 18 4, 5, 6 Oral examination of Revenue Department Nos. 1.7, 3.1, 3.2, 3.3,	

	2	3	4
78. 	17th January, 2002	5	<ul> <li>(i) Oral examination of the representatives of Public Health Department in respect of paragraph Nos. 1.7, 5.1 and 5.10 of the Report of C. &amp; A.G of India forthe year 1996-97 (Revenue Receipts).</li> </ul>
	- 12 -		<ul> <li>(ii) Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
7 <b>9.</b> '	18th January, 2002	7	Resumption of oral examination of the representatives of Agriculture Department in respect of paragraph No. 6.17 of the Report of C. & A.G of India for the year 1996-97 (Civil).
30. 1	19th January, 2002	، ٦. -	Resumption of oral examination of the representatives of Agriculture Department in respect of paragraph No. 6.17 of the Report of C. & A.G of India for the year 1996-97 (Civil).
81. -	22nd January, 2002	9.	Oral examination of the representatives of Finance Department in respect of paragraph No. 2.2.3 and 2.3.1(B) relating to excess over grants/ Appropriation of the Report of C.&A.G. of India for the years 1997-98 and 1998-99 (Civil) respectively.
32.	23rd January, 2002	8	The Committee scrutinised the replies received from Food & Supplies Department in respect of paragraph Nos. 7.1, 7.5 and 7.6 of the Report of C. & A.G of India for the year 1996-97 (Civil).
3.	30th January, 2002	<b>.</b> 5	(i) Consideration of papers placed before the Committee.
			<ul> <li>(ii) Resumption of oral examination of the representatives of Education Department in respect of paragraph No. 3.2 of the Report of C. &amp; A.G of India for the year 1996-97 (Civil).</li> </ul>
	· ·		(iii) Confirmation of proceedings.
	2		(iv) The Committee decided to hold its meetings at Faridabad on 14th & 15th February, 2002.

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84.	31st January, 2002	5	<ul> <li>(i) Oral examination of the Chief Secretary to Govt., Haryana in respect of paragraph No. 6.19 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</li> </ul>
	۲ <u>.</u> .		<ul> <li>(ii) The Committee scrutinised the replies received from Agriculture Department in respect of paragraph Nos. 1.4, 1.7/5.1 and 5.5 of the Report of C. &amp; A.G of India for the year 1996-97 (Revenue Receipts).</li> </ul>
85.	5th February, 2002	6	Resumption of oral examination of the representatives of PWD (B&R) Department in respect of paragraph Nos. 4.14, 4.18, 5.1 and 5.2 of the Report of C. & A.G. of India for the year 1996-97 (Civil).
86.	6th February, 2002		<ul> <li>(i) The Committee drafted its 51st Report on the Appropriation Accounts/Finance</li> <li>Accounts of the Haryana Govt., for the years 1997-98 and 1998-99 (Civil).</li> </ul>
	<b>.</b> ,	ر بن لو	<ul> <li>(ii) The Committee also drafted a part of its 52nd Report on the Report of C.&amp;A.G of India for the year 1996-97 (Civil &amp; Revenue Receipts).</li> </ul>
87.	12th February, 2002	<u>ر</u> 6	(i) Consideration of papers placed before the Committee.
	· · ·	[.] -	<ul> <li>(ii) Resumption of oral examination of the representatives of Education Department in respect of paragraph No. 3.2 of the Report of C. &amp; A.G. of India for the year 1996-97 (Civil).</li> </ul>
88.	13th February, 2002	6 _ · 、 , /	The Committee scrutinised the replies received from the Excise and Taxation Department in respect of various paragraphs of the Report of C. & A.G. of India for the year 1996-97 (Civil & Revenue Receipts).
89.	19th February, 2002	6	(i) Confirmation of proceedings.
	•		(ii) The Committee drafted a part of its 52nd Report on the Report of C. & A.G of India for the year 1996-97 (Civil & Revenue Receipts).

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	· ,	<b>` v</b> .	on 1 Acc	Committee finalised its 51st Report he Appropriation Accounts/Finance ounts of the Haryana Govt., for the s 1997-98 and 1998-99 (Civil).
X).	25th February, 2002	7	••	sideration of papers placed before the unittee.
			rece in re	Committee scrutinised the reply ived from the Agriculture Department gard to para No. 3.5 of the Report of & A.G. of India for the year 1996-97 il).
	r 1		rep Dep the	Committee examined the written by received from the Irrigation artment in regard to para No. 4.18 of Report of C. & A.G of India for the 1996-97 (Civil).
		-	Rep	Committee drafted a part of its 52nd ort on the Report of C. & A.G of India he year 1996-97 (Civil).
ЭĬ.	26th Febniary, 2002	7	of th resp 2.18 C. 8	l examination of the representatives the Excise and Taxation Department in ect of paragraph Nos. 1.4 to 1.8, 2.1 to , 4.1 to 4.5 and 4.9 of the Report of the Report of the Report of A.G. of India for the year 1996-97 venue Receipts).
			Rep	Committee drafted a part of its 52nd ort in regard to Excise and Taxation artment.
		, - , -	Rep	Committee also finalised its 52nd ort and authorised to Chairperson to and present the Report to the House.
2.	25th March, 2002	6		nittee informally discussed in respect he-spot study visit to the distilleries Nagar.
B.	26th March, 2002	6		nittee visited/Inspected the Yamuna tillery, Yamuna Nagar on-the-spot.

Shimla	5-7-2001
(Sr. No. 23 and 24)	6-7-2001

Haryana Bhawan, New Delhi				26-7-2001	
(Sr. No. 30, 45 & 46				18-9-2001	
· · · · · ·				19-9-2001	
Panipat	, , <b>'</b>	<b>*</b> ₽	۲	22-10-2001	
Sonenat	r			23-10-2001	
Faridabad	-7272 - -72	r ·	•	24-10-2001	
Gurgaon	, r		•	25-10-2001	
(Sr. No. 55, 56, 57 and 58)		:			E
C.C.S. HAU, Hisar			-	18-1-2002	ь ^и
(Sr. No. 79 & 80)				19-1-2002	
Yamuna Nagar	ş.0			26-3-2002	·
(Sr. No. 93)		•		<u> </u>	
·		-			

REPORTS PRESENTED

- Under Rule 223 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, 51st Report of the Public Accounts Committee on the Appropriation Accounts/Finance Accounts of Haryana Government for the years 1997-98 and 1998-99 and 52nd Report of the Public Accounts Committee on the Report of Comptroller and Auditor General of India for the year ended 31st March, 1997 (Civil and Revenue Receipts) were presented to the House on 14th and 18th March, 2002 respectively.

## Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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#### COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 2001-2002 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 14th March, 2001 authorising him to nominate the members of the Committee on Public Undertakings for the year 2001-2002 on 3rd April, 2001 which was notified vide Haryana Vidhan Sabha Secretariat Notification No. 1-CPU/2001-2002/25, dated the 3rd April, 2001.

2. The Committee fixed/held number of 75 meetings during the period under review. The name of the members and number of meetings attended by each of them are shown in thefollowing table :---

Sr. No.	Name of the Members	Number of meetings attended		
1.	Shri Balwant Singh Maina		38	
2	Shri Krishan Pal Gujar	н. 11	<b>64</b> ·	·*, .
3.	Shri Chander Mohan	.,	1	-
4.	Shri Rajinder Singh Bisla		ថ	
*5.	Shri Krishan Lal Panwar		Nil	
6.	Shri Abhay Singh Chautala		25	
7.	Shri Balbir Pal Shah	:	32	
8.	Shri Dev Raj Diwan	*	69	
9.	Shri Puraysingh		60	
**10.	Shri Pawan Kumar Dewan	е м	66	

* Resigned from the Committee on Public Undertakings w.e.f. 4-4-2001.

** Nominated as Member of the Committee on Public Undertakings w.e.f. 4-4-2001.

# 3. Meetings held and Business transacted

The details showing dates and meetings held, the number of members present and

Sr. No.	Date of Meeting	Number of Members Present	Business Transacted
1	2	, 3	4
1.	24th April, 2001	, 6 ۱	(i) The Committee passed the condolence resolution in respect of Ch. Devi Lal, former Deputy Prime Minister of India.
يد - د	, , ,	<i></i>	, (ii) Decision to undertake on the spot study tour of the Power Projects at Sunder Nagar, Slapper, Pandoh, Manali Projects near Manikaran and B.B.M.B. Project Nangal w.e.f. 2nd May, 2001 to 7th May, 2001.
	, , ,	Г.,	<ul> <li>(iii) The Committee also decided to hold its own meetings on 2nd May, 2001, 4th May, 2001 and 7th May, 2001 at Chandigarh, Manali and B.B.M.B. Guest House, Nangal respectively.</li> </ul>
2.	2nd May, 2001	<u>,6</u>	<ul> <li>(i) Discussion with the representatives of the HVPNL with regard to the units/Power</li> <li>projects for spot study tour and proceeded for spot study tour.</li> </ul>
	, • •		<ul> <li>(ii) The Committee visited/inspected the Power Project, Sundernagar and Power House, Dehar.</li> </ul>
• •,		¢	(iii) The Committee undertook spot study/ inspection on 3-5-2001 at Pandoh and discussed with the representatives of B.B.M.B. in respect of Statewise share of electricity.
		<i>4</i> , 1 ⁴	(iv) Visited/inspected the Pandoh Dam and Largy Power Project.
3.	4th May, 2001	6	<ul> <li>(i) Slightly change in spot study tour programme and the Committee visited/ inspected Solang Hydel Power Project.</li> </ul>
	1. 1. F	€., • •	<ul> <li>(ii) The Committee visited/inspected Mallána Hydroelectrical Power Project on 5-5-2001.</li> </ul>
4. (	6th May, 2001	6	The Committee framed the questionnaire of the spot study tour.

the business transacted at each meeting, are given in the following table :---

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5.	10th May, 2001	7	(i) Consideration of papers placed before the Committee.
		·· ·· ·	<ul> <li>(ii) Oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3:1 of the Report of the C.&amp;A.G of India for the year 1998-99 (Commercial) relating to the Haryana Forest Development Corporation.</li> </ul>
6.	15th May, 2001	7	<ul> <li>(i) Consideration of papers placed before the Committee.</li> </ul>
-		•	<ul> <li>(ii) Resumption of oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 of the report of the C.&amp;A.G of India for the year 1998-99 (Commercial) relating to the Haryana Forest Development Corporation.</li> </ul>
	ົະນີ ⁵ ີ່ ະ.)	an a	<ul> <li>(iii) The Committee visited/inspected the Forest Depot of Haryana Forest Department at Jagadhari.</li> </ul>
7.	22nd May, 2001	6	Resumption of oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 and 4A.3.2 of the report of the C.&A.G of India for the year 1998-99 (Commercial) relating to the Haryana Forest Development Corporation.
<b>.8</b> .	29th May, 200 i	6	Oral examination of the representatives of the Power Department in respect of paragraph No. 4.5.4 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
9.	5th June, 2001	7	(i) Consideration of papers placed before the Committee.
	- 	. ,	<ul> <li>(ii) Oral examination of the representatives of the Irrigation Department in regard to implementation of recommendations/ observations contained in the various outstanding paragraphs of various reports of the Committee relating to Haryana State Minor Irrigation &amp; Tubewells Corporation.</li> </ul>

1	2	3	, 4
10.	19th June, 2001	7	Scrutiny of the replies received from the Government in respect of various paragraphs of various reports relating to Haryana State Industrial Development Corporation Limited.
11.	20th June, 2001	8 · · · · ·	Scrutiny of the replies received in respect of various paragraphs of 42nd Report of the Committee relating to Haryana Women Development Corporation Limited.
12.	26th June; 2001	7.	(i) Consideration of papers placed before the Committee.
	·, ,	•	(ii) Scrutiny of the replies received in respect of various paragraphs of various reports of the Committee relating to Haryana Land Reclamation & Development Corporation Limited.
13.	3rd July, 2001	8	Consideration of papers placed before the Committee.
<u>1</u> 4.	10th July, 2001	6	<ul> <li>(i) Consideration of papers placed before the Committee.</li> </ul>
			<ul> <li>(ii) Oral examination of the representatives of the Tourism Department in respect of the implementation of the recommendations/ observations contained in outstanding various paragraphs of various reports of the Committee relating to Haryana Tourism Development Corporation Limited.</li> </ul>
15.	17th July, 2001	6 -	Oral examination of the representatives of the Tourism Department in respect of the implementation of the recommendations/ observations contained in outstanding various paragraphs of various reports of the Committee
			relating to Haryana Tourism Development Corporation Limited.
16.	25th July, 2001	8	(i) Consideration of papers placed before the Committee.
	· · · ·	: ۱	<ul> <li>(ii) Oral examination of the representatives of the Agriculture Department in respect of paragraph No. 4A.4.1 of the report of the C.&amp;A.G of India for the year 1998-99 (Commercial) relating to Haryana Land Reclamation and Development Corporation Limited.</li> </ul>

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17. †	lst August, 2001	6	<ul> <li>(i) Oral examination of the representatives of the Industries Department in respect of paragraph No. 3A (Review) of the report of the C.&amp;A.G. of India for the year 1996-97 (Commercial) relating to the Haryana Financial Corporation.</li> </ul>
	، د _ ^و	ر ۱۰ ۲	<ul> <li>(ii) The Committee decided to hold its next meetings on 7th August, 2001 at Chandigarh and 9th and 10th August, 2001 at Dabchik Tourist Complex, Hodal.</li> </ul>
18.	7th August, 2001	7	Scrutiny of the replies received in respect of paragraph No. 3A (Reviews) of the report of the C.&A.G. of India for the year 1996-97 (Commercial) relating to the Haryana Financial Corporation.
19.	9th August, 2001 (Hodal)	6	Scrutiny of the replies received in respect of paragraph No. 4A.5.1 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Tourism Development Corporation Limited.
20.	10th August, 2001 (Hodal) -	6	Scrutiny of the replies received in respect of paragraph No. 4A.5.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the Haryana Tourism Development Corporation Limited.
21.	14th August, 2001	6	(i) Consideration of paper placed before the Committee.
	••************************************	, , ,	<ul> <li>(ii) Resumption of oral examination of the representatives of the Industries Department in respect of paragraph No. 3A (Review) of the report of the C.&amp;A.G. of India for the year 1996-97 (Commercial) relating to the Haryana Financial Corporation.</li> </ul>
22,	21st August, 2001	4	Consideration of papers placed before the Committee.
23.	28th August, 2001	6	Consideration of papers placed before the Committee.
2 <b>4</b> . 1	4th September, 2001	-7' `J	<ul> <li>(i) Scrutiny of the replies received in respect of paragraph No. 4B.1.1 of the report of the C.&amp;A.G of India for the year 1998-99 (Commercial) relating to the Haryana Warehousing Corporation Limited.</li> </ul>

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•		1 5 * 132 *	<ul> <li>(ii) The Committee decided to hold its next meetings on 11th September, 2001 at Chandigarh, and on 13th and 14th September, 2001 at Haryana Bhawan, New Delhi.</li> </ul>
25.	11th September, 2001	, 6,	Scrutiny of the replies received in respect of paragraph No. 4.5.6 of the report of the C.&A.G of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
26.	13th September, 2001 (New Delhi)	.6 1	Scrutiny of the replies received in respect of paragraph No. 4.5.7 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
27.	14th September, 2001 (New Delhi)	6 [.]	Part scrutiny of the replies received in respect of paragraph No. 4.5.7 and 4.5.8 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
28.	18th September, 2001	4	(i) The Committee decided to cancel the oral examination of Agriculture Department and scrutinised the paragraph No. 4A.1.1 of the report of C.&A.G of India for the year 1998-99 (Commercial) relating to the Haryana Seeds Development Corporation.
			<ul> <li>(ii) The Committee also decided to scrutinise paragraph No. 2.1.11.5 and 2.1.11.6 of the 36th Report of the Committee on 19th September, 2001.</li> </ul>
29.	19th September, 2001	. • 4 ∴ ÷	Scrutiny of the replies received in respect of paragraph No.2.1.11.5 and 2.1.11.6 of the 36th report of the Committee.
30.	28th September, 2001	'7 	Scrutiny of the replies received in respect of paragraph No. 4.5.9 of the report of the C.&A.G. of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.
31.	3rd October, 2001	6	(i) Consideration of paper placed before the Committee.
-	یں ا بی اور	، متر، المحر بر المحر المرا	<ul> <li>(ii) Oral examination of the representatives of the Agriculture Department in respect of paragraph No. 4A.1.1 of the report of the C.&amp;A.G. of India for the year 1998-99</li> </ul>

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1 и и и f 1 и γ 1 1 γ 1 1 γ 1 1 γ 1 1 1 4 1 4 1 4 1 4 1 4 1 4 1 4 1 4 1 4	۰ اد ۲	(Commercial) relating to the Haryana Seeds Development Corporation Limited and in respect of implementation of recommendations/observations contained in various reports of the Committee relating to the Haryana Seeds Development Corporation Limited.
		(iii) The Committee also decided to hold its own meetings at Shikra Tourist Complex, Asa Khera (Sirsa) on 12th and 13th October, 2001.
32. 10th October, 2001	7,	Oral examination of the representatives of the Tourism Department in respect of paragraph No. 4A.5.1 and 4A.5.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to Haryana Tourism Development Corporation Limited.
33. 12th October, 2001 (Asa Khera (Sirsa))	7	Part scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the various reports of the Committee relating to the Haryana Tourism Development Corporation Limited.
34. 13th October, 2001 (Asa Khera (Sirsa))	7	Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the various reports of the Committee relating to the Haryana Tourism Development Corporation Limited.
35. 16th October, 2001	8	(i) Consideration of paper placed before the Committee.
· · ·	ı	<ul> <li>(ii) Postponement of oral examination on the request of the Commissioner &amp; Secretary to Government, Haryana, Forest Department.</li> </ul>
-		(iii) Confirmation of proceedings.
6. 23rd October, 2001	5	Consideration of paper placed before the Committee.
7. 24th October, 2001	5 	Consideration of paper placed before the Committee.
8. 30th October, 2001	7	Scrutiny of replies received in respect of paragraph No. 4.5.10 of the report of the C.&A.G of India for the year 1997-98 (Commercial) relating to the Haryana State Electricity Board.

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	39.	31st October, 2001	7 _	Scrutiny of replies received in respect of paragraph No. 4A.6.3 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to the H.V.P.N.L.
	40.	15th November, 2001	7	Scrutiny of replies received in respect of paragraph No. 4A.6.4 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.V.P.N.L.
	41.	17th November, 2001 (New Delhi)	7	Partly scrutinised the reply received in respect of paragraph No. 2B (Review) of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.P.GC.L.
	42.	18th November, 2001 (New Delhi)	. 7	Scrutiny of replies received in respect of paragraph No. 2B (Review) of the report of the C.&A.G of India for the year 1998-99 (Commercial) relating to H.P.GC.L.
Ъ	43.	20th November, 2001	ິ 6	Consideration of papers placed before the Committee.
<b>6</b> .	44.	21st November, 2001	5	Consideration of papers placed before the Committee.
	<b>45.</b>	30th November, 2001 (Hisar)	6	Partly scrutinised the reply received in respect of implementation of recommendations/ observations contained in the outstanding various paragraphs of 30th report of the Committee relating to the Haryana Tourism
		<b>ب</b> ر	1	Development Corporation Limited.
	46.	1st December, 2001 (Hisar)	6 .,	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding various paragraphs of 30th report of the Committee relating to the Haryana Tourism Development Corporation Limited.
Ļ	47.	4th December, 2001	чб	Consideration of papers placed before the Committee.
4	48.	5th December, 2001	- 6	Consideration of papers placed before the Committee.
	49.	12th December, 2001	6	Oral examination of the representatives of the Power Department in respect of paragraphs No. 4.5.4 to 4.5.10 of the report of the C .&A.G

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50. 13th December, 2	001 5	(i) Consideration of paper placed before the Committee.
	4	<ul> <li>(ii) Resumption of oral examination of the representatives of the Forest Department in respect of paragraph No. 4A.3.1 and 4A.3.2 of the report of the C.&amp;A.G of India for the year 1998-99 (Commercial) relating to Haryana Forest Development Corporation Limited.</li> </ul>
51. 14th December, 2	2001 4	Welcome and discussion with the Sister Committee of Karnataka Legislative Assembly.
52. 19th December, 2	1001 - 5	Consideration of paper placed before the Committee.
53. 20th December, 2	2001 ⁻ 1 ศ _ั ศ	No business was transaction for want of quorum.
54. 27th December, 2	2001 4 	Scrutiny of the replies received in respect of implementation of recommendations/ observations contained in the outstanding various reports of the Committee on Public Accounts and Public Undertakings relating to the Haryana Agro-Industries Corporation Limited.
55. 28th December, 2	2001 3	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paras of the various reports of the Committee relating to the Haryana State Minor Irrigation & Tubewells Corporation Limited.
56. 2nd January, 200	2 6	Oral examination of the representatives of the Power Department in respect of paragraph No. 4A.7.1 and 4A.7.2 of the report of the C.&A.G. of India for the year 1998-99 (Commercial) relating to H.P.GC.L.
57. 3rd January, 2002	2 3	<ul> <li>(i) Consideration of paper placed before the Committee.</li> </ul>
		(ii) Oral examination of the representatives of the Agriculture Department in respect of paragraphs No. 4B.1.1 and 4B.1.2 and

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	· · · ·	,	,	4A.1.1 of the report of the C.&A.G of India for the year 1998-99 (Commercial) relating to the Haryana Warehousing Corporation Limited and the Haryana Seeds Development Corporation Limited
58.	8th January, 2002	7	- - `	Oral examination of the representatives of the Industries Department in respect of paragraph No. 4A.2.1 of the report of the C. & A.G. o India for the year 1998-99 (Commercial relating to the Haryana State Industria Development Corporation Limited.
59. ~	' 9th January, 2002	4	•	Oral examination of the representatives of the Industries Department in respect of paragraph No. 3 (Review) of the report of the C. & A.G o India for the year 1998-99 (Commercial relating to the Haryana Financial Corporation
60.	16th January, 2002	4		(i) Consideration of paper placed before the Committee.
5	۰.  ۲			<ul> <li>(ii) Scrutiny of replies received in respect of implementation of recommendations observations contained in the outstanding various reports of the Committee on Public Accounts and Public Undertakings relating to the Haryan State Electricity Board.</li> </ul>
61.	17th Jamuary, 2002	4	7 7	Due to some unavoidable circumstances, the Committee decided to postpone the ora examination of the representatives of the Industries Department.
62.	23rd January, 2002	3		<ul> <li>(i) Consideration of paper placed before th Committee.</li> </ul>
	، ت		•	<ul> <li>(ii) Oral examination of the representatives of the Industries Department in respect of paragraph No. 4A.2.1 of the report of th C. &amp; A.G of India for the year 1998-9 (Commercial) relating to the Haryana Stat Industrial Development Corporatio Limited and in respect of paragraph No. 3 (Review) of the report of the C.&amp;A.G of India for the year 1998-99 (Commercial relating to the Haryana Financia Corporation.</li> </ul>

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63.	24th January, 2002	3	Oral examination of the representatives of the Irrigation Department in respect of
	-	*	implementation of recommendations/ observations contained in the outstanding various reports of the Committee relating to the
-		د -	Haryana State Minor Irrigation and Tubewells - Corporation.
<b>64</b> .	29th January, 2002	_ 4	(i) Consideration of paper placed before the Committee.
	 		<ul> <li>(ii) Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana State Handloom and Handicrafts Corporation Limited.</li> </ul>
65.	30th January, 2002	4	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee - relating to the Haryana State Small Industries and Export Corporation.
66.	5th February, 2002	6	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of 40th report of the Committee relating to the Haryana Minerals Limited.
67.	6th February, 2002	۴, б	<ul> <li>(i) Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana Financial Corporation.</li> <li>(ii) The Committee decided to hold its next meetings on 18th and 19th February, 2002 at Blue Bird Tourist Complex, Hisar.</li> </ul>
68.	12th February, 2002	3	Scrutiny of replies received in respect of implementation of recommendations/ observations contained in the outstanding paragraphs of various reports of the Committee relating to the Haryana Land Reclamation and Development Corporation.
69.	13th February, 2002	1	" No business was transacted for want of quorum.

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· 70.	18th February, 2002 (Hisar)	3	Partly scrutinised the replies received in respect of implementation of recommendations observations contained in the outstandin paragraphs of the 30th report of the Committee relating to the Haryana Tourism Developmen Corporation Limited.
<b>71.</b>	19th February, 2002 (Hisar)	3 [.]	<ul> <li>(i) Scrutiny of replies received in respect of implementation of recommendation observations contained in the outstanding paragraphs of 30th repo- of the Committee relating to the Harvan</li> </ul>
		~ <b>-</b>	Tourism Development Corporatio Limited.
		• •	(ii) The Committee decided to hold its net meetings on 26th and 27th February, 200 at Haryana Bhawan, New Delhi and o 28th February, 2002 at Tilyar Lake Touri Complex, Rohtak.
72.	25th February, 2002	4	The Committee partly drafted the 49th reports on the Reports of the C. & A.G. of India for the years 1996-97 and 1998-99.
73.	26th February, 2002	4	The Committee drafted and finalised the 49 Report on the Reports of the C.&A.G. of Ind for the years 1996-97 and 1998-99.
74.	25th March, 2002	໌ 6	(i) Confirmation of proceedings.
	<b>x</b> .		<ul> <li>(ii) The Committee proceeded to inspect/o the Spot Study of various Industrial Uni at Naraingarh and Yamuna Nagario</li> </ul>
		· *	<ul> <li>- 25th March, 2002, inspected at Karna Panipat and Sonipat on 26th March, 200 and inspected at Faridabad on 27</li> </ul>
75.	28th March, 2002	5	March, 2002. Inspected various Industrial Units at Gurgad
	(Gurgaon)	•	<ul> <li>and hold its own meeting at Shama Touri Complex, Gurgaon and discussed on visit inspections made by the Committee to th various Industrial Units.</li> </ul>

of India for the years 1996-97 and 1998-99 (Commercial) was presented to the House on 18th March, 2002.

5. A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat. •

# COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2001-2002 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 14th March, 2001 and notified *vide* Haryana Vidhan Sabha Secretariat Notification No. EC-1/2001/2002/20, dated 3rd April, 2001.

2. Shri Krishan Lal Panwar, M.L.A. was appointed the Chairperson of the Committee.

3. The Committee held/fixed 59 meetings (at Chandigarh and outside Chandigarh) during the period under review.

Sr. No.	Name of the Member		Number of me attended	etings
	Shri Krishan Lal Panwar, MLA		26	
	Smt, Veena Chibber, MLA		58	
3.	Shri Dharambir Singh, MLA		53	.T2 X ⁻
	Rao Inderjeet Singh, MLA ^o		11	-
. 5.	Shri Moola Ram, MLA		or 34	_ ,
∿. <b>!6.</b>	Shri Balbir Singh, MLA		23	
7.	Shri Ram Kumar Katwal, MLA	3	<b>56</b> ·	
8	Shri Padam Singh Dahiya, MLA		41	
9.	Shri Bhag Singh, MLA		56	

#### Meetings held and Business transacted

Taldo e las algoris.

The dates of meetings, the number of members present and business transacted at each meeting is given below :----

SL No.	Date of Meeting	Number of Members Present	Business Transacted
1	2 -	3	4
1.	9th April, 2001	5	The Committee paid rich tributes and conveyed condolences to the bereaved families on the sad demise of Ch. Devi Lal and the mother of the Speaker Smt. Phoolwati Devi.

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	<u>1</u> <u>2</u> <u>3</u>	The Committee selected the Environmen Department to examine its Budget Estimates fo the year 2001-2002.
	1-3. 24thApril, 2001 (CER) - 3573/PC - 24thApril,	<ul> <li>The Committee selected Prohibition, Excise &amp; Taxation Department to examine its Budge (Estimates for the year 2001-2002.</li> </ul>
	4. 1st May, 2001	Condension 2001 2002
	5. 4th May, 2001	The Committee selected Power and Financ Departments to examine their Budget Estimate
•	Abro and the Completence of the period of 6. 18th May, 2001 Approximation (6. 1 1 - 12th Abrowski (6. 1) Nove approximation of the matter Nove approximation of the matter of the completence of the	The Committee scrutinised the replies received from the Health Department in respect of implementation of recommendations observations made by the Committee in it 29th Report
2	-	The Committee postponed the oral examinatio of the Commissioner & Secretary to Gov Haryana, Irrigation Department in respect of th implementation of observations/recommen
	- 8- 22nd May 2001 - 11- 7 	The Committee orally examined th Commissioner and Secretary to Govt. Haryanz Industries Department in respect of th implementation of observations/recommen dations made by the Committee in it 18th Report.
	- istragil las l'iterations as m	The Committee scrutinized the replies receive from the Public Health Department in respect of the recommendations/observations made b the Committee in its 28th Report.
••	10. 4th June, 2001	The Committee orally examined the Commissioner & Secretary to Govt. Haryans Irrigation (Department in respect of implementation of observations/recommer dations made by the Committee in its 25th
	11 7th June 2001 6	The Committee reviewed the visit of variou . Irrigation Projects on 5th and 6th June, 2001 i Himachal Pradesh.

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1	2	3	<u> </u>
12.	9th June, 2001		The Committee reviewed its visit to Irrigation Projects in Himachal Pradesh and Punjab from 5th to 9th June, 2001.
13.	19th June, 2001.	- 8, 	The Committee scrutinized the replies received from the Public Health Department in respect of the implementation of observations/ recommendations made by the Committee in its 28th Report.
14.	20th June, 2001	- 18	Resumption of scrutiny of replies received from the Public Health Department.
Ĩ5.	- 26th June, 2001	e 5 t	The Committee partly scrutinized the replies received from the Irrigation Department on the observations/recommendations made by the 1: Committee in its 25th Report.
16.	3rd July, 2001	s - <b>6</b>	The Committee scrutinized the replies received from the Panchayat Department in respect of the observations/recommendations made by the Committee in its 30th Report.
- <b>17</b> .	10th July, 2001	31 511 Tele, 7 · 6 ·	The Committee scrutinized the replies received from the Mines & Geology Department in respect of the observations/recommendations made by the Committee in its 31st Report.
18.	11th July, 2001	18 7 1931 - 1 1961 - 1	The Committee scrutinized the remaining - paragraphs of the replies received from the Irrigation Department on the observations/ recommendations made by the Committee in its 25th Report.
19.	17th July, 2001	6 ^{, "*}	The Committee partly scrutinized the Budget material received from the Excise and Taxation Department.
20.	25th July, 2001	میں میں در 14 تر 15, 132	The Committee scrutinised the remaining material on Budget material received from the Excise & Taxation Department.
<b>21.</b>	31st July, 2001	6 ,	• The Committee framed and finalized the Questionnaire in respect of the Budget material for the year 2001-2002 received from the Excise & Taxation Department.
22.	2nd August, 2001	. 8	⁴ The Committee scrutinized the replies received from Panchayats Department in respect of recommendations/observations of 30th Report of the Committee for the year 1997-98.

	1 2 3	<u> </u>
, LU	1 ⁴	The Committee scrutinized the replies received from Mines and Geology Department in respect of recommendations/observations of 31st Report of the Committee for the year 1998-99.
	24. 8th August, 2001 ** 6 **	Resumption of scrutiny of the reply received from Mines and Geology Department.
		The Committee orally examined the representatives of Public Health Department. The Committee postponed the oral examination of the Mines & Geology Department fixed for 21st August, 2001.
, d.	12	The Committee postponed the oral examination of the representatives of Transport Department fixed for 28th August, 2001 and scrutinised the replies received from Mines & Geology Department in respect of recommendations/ observations of 31st Report of the Committee 'for the year 1998-99. The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by Committee in its 27th Report for the year 1994-95.
	28. 3rd September, 2001 (4, 29 1). • Stangation 2 (1, 5) • Stangat	· · ·
Ģ.	29.4 5th September, 2001. 8	The Committee scrutinized the replies received from the Mines & Geology Department in respect of implementation of observations of remaining paragraphs of 31st Report of Committee for the year 1998-99.
r	وفي الأربي المربي	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 1997-98.
	31. 18th September, 2001 2	Business could not be transacted for want of quorum.

<u>ĩ</u>	2	3	4
32:	19th September, 2001	<b>5</b>	The Committee scrutinized the replies received from Health Department in respect of recommendations/observations made by the Committee in its 29th Report for the year 1996-97.
33.	26th September, 2001	<b>7</b> ,	The Committee scrutinized the replies received from Panchayats Department in respect of recommendations/observations made by the Committee in its 30th Report for the year 1997-98.
34. -	3rd October, 2001	-5 6	The Committee scrutinized the replies received from Panchayats Department in respect of recommendations/observations made by the Committee in its 30th Report for the year 1997-98.
3 <u>5</u> .	.9th October, 2001	7	The Committee orally examined the representatives of Panchayat Department.
36.	16th October, 2001		The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
37.	23rd October, 2001	'4 ⁻	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1994-95.
38.	30th October, 2001	6 ¹	The Committee scrutinized the replies received from Public Health Department in respect of recommendations/observations made by the Committee in its 28th Report for the year 1995-96.
39. '	20th November, 2001	6	The Committee scrutinized the replies received from Public Health Department in respect of recommendations/observations made by the Committee in its 28th Report for the year 1995-96.
<b>40</b> .	27th November, 2001	^{~~} 7	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1998-99.

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	1	2	3	4
2	41.	4th December, 2001	6 • • •	The Committee scrutinized the replies received from Panchayat Department in respect of recommendations/observations made by the Committee in its 30th Report for the year 1997-98.
	42.	12th December, 2001	<b>7</b> "	Resumption of scrutiny of the replies received from Panchayats Department.
	<b>43.</b>	19th December, 2001	<b>7</b>	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
	4 <b>4</b> .	20th December, 2001	7	The Committee scrutinized the replies received from Social Welfare Department in respect of recommendations/observations made by the Committee in its 23rd Report for the year 1990-91.
M	45. ;	27th December, 2001	5 ·	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
	46.	2nd January, 2002	7 	The Committee orally examined the representatives of Excise and Taxation Department.
	47.	9th January, 2002	ō	The Committee orally examined the representatives of Excise and Taxation Department.
	48.	15th January, 2002	8	The Committee orally examined the representatives of Excise and Taxation Department.
Ž	<b>49</b> .	22nd January, 2002	3	The Committee reviewed the discussion held with the representatives of Excise & Taxation Department.
	50. 1	24th January, 2002	<b>6</b>	The Committee scrutinized the replies received from Food & Supplies Department in respect of observations/recommendations made by the Committee in its 27th Report for the year 1994-95.

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<b>5</b> 1.	29th January, 2002	4	The Committee scrutinized the replies received from Transport Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1994-95.
5 <b>2</b> .	5th February, 2002	3 *	The Committee scrutinized the replies received from Industries Department in respect of recommendations/observations made by the Committee in its 18th Report for the year 1985-86.
53.	12th February, 2002	6	The Committee scrutinized the replies received from Industries Department in respect of recommendations/observations made by the Committee in its 18th Report for the year 1985-86.
54.	19th February, 2002	5	The Committee scrutinized the replies received from Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2001-2002.
55.	26th February, 2002	5	The Committee drafted and finalized the 33rd Report of the Committee for the year 2001-2002.
56.	5th March, 2002		The Committee orally examined the Representatives of Finance Department along with other Departments regarding Supplementary Estimates for the year 2601-2002 and finalized its Report on Supplementary Estimates.
57. -	22nd March, 2002	7	The Committee scrutinized the replies received from Transport Department in respect of observations/recommendations made by the Committee in its 27th Report for the year 1994-95.
58.	23rd March, 2002	7	The Committee scrutinized the replies received from the Tourism Department in respect of recommendations/observations made by the Committee in its 32nd Report for the year 2000-2001.
59.	27th March, 2001	6,	The Committee scrutinized the replies received from Food & Supplies Department in respect of recommendations/observations made by the Committee in its 27th Report for the year 1994-95.

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Sr. No.	5		Subject	
1. Chairperson		11-3-2002	Report of the Committee on Estimates on the Supplementary Estimates for the year 2001-2002.	
2	Chairperson	20-3-2002	33rd Report of the Committee on Estimates for the year 2001-2002 of the Excise and Taxation Department.	

During the period under Review the Committee on Estimates presented the following Reports to the House.

Meeting held at places other than Chandigarh.

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SL No.	Date of Meeting	Place of Meeting
1.	4-5-2001	Haryana Bhawan, New Delhi
2.	7-6-2001	Manali
3.	9-6-2001	Talwara
4.	19-6-2001	New Delhi
5. ·	20-6-2001	New Delhi
6.	10-7-2001	New Delhi
7.	11-7-2001	New Delhi
8.	2-8-2001	New Delhi
9. "	7-8-2001	, Palwal
⁻ 10.	8-8-2001	Palwal
11:	3-9-2001	New Delhi
- 12	19-12-2001	- Palwal
13.	20-12-2001	Palwal
14.	24-1-2002	Jaipur
	22-3-2002	- Mussoorie -
-16	-23-3-2002	Mussoorie

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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### COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES

The Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2001-2002 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 14th March, 2001 authorising the Hon. Speaker to nominate the Members of the Committee and also appoint the Chairperson of Committee. Shri Nafe Singh Jundla, M.L.A. was appointed as a Chairperson of the Committee by the Hon. Speaker on 3rd April, 2001.

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 55 meetings held during the period under review are given below :---

Sr. No.	-Name of the Member		Number of meeting attended	gs · ·
1.	Shri Nafe Singh Jundla, Chairperson		33	
2.	Smt. Sarita Narain, M.L.A.		54	-
3.	Capt. Ajay Singh, M.L.A.		53	-
*4.	Shri Jitender Singh, M.L.A.	÷	2	
5.	Shri Deena Ram, M.L.A		42 -	¢.
6.	Shri Balwant Singh Sadhaura, M.L.A		50	
7.	Shri Ram Kishan Fauji, M.L.A		50	• •
8.	Smt. Vidya Devi Beniwal, M.L.A.		45	
9.	Shri Jagjit Singh, M.L.A		<b>52</b> ·	
<b>*</b> *10.	Shri Rambir Singh, M.L.A.		, 31	4

* Shri Jitender Singh, M.L.A. resigned from the Membership of the Committee with effect from 24th April, 2001 (afternoon).

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** Shri Rambir Singh, M.L.A. was nominated Member of the Committee with effect from 24th April, 2001 (afternoon)

### Meetings held on and Business transacted

The details showing the dates of meetings, the number of Members present and business transacted at each meeting are given below :---

Sr. No.	Date of Meeting	Number of Member Present	Business Transacted
1	2	3	4
1.	17thApril, 2001	4 	The Committee passed two Condolence Resolutions on the sad demise of Chaudhary Devi Lal a member of Rajya Sabha and former Deputy Prime Minister and Chief Minister of Haryana and on the sad demise of Smt. Phoolwati Devi, revered mother of Hon. Speaker, Shri Satbir Singh Kadian.

1	2	3	4
2	24th April, 2001	<b>9</b> .	(i) Selection of Departments/Corporation for examination.
• .	- - - -	يندو م جيامير وبر	<ul> <li>(ii) Decided to undertake study tour to t States of Himachal Pradesh from 22 May to 27th May, 2001.</li> </ul>
3.	1st May, 2001	8 IL.	<ul> <li>(i) The Committee partly scrutinized t material received from the Commission and Secretary to Government, Haryan Industries Department regarding gener working of the Industries Department Haryana.</li> </ul>
			(ii) Confirmation of proceedings.
4.	8th May, 2001	7	The Committee partly scrutinized the mater received from the Commissioner and Secreta to Government, Haryana, Industries Departme regarding general working of the Industri Department, Haryana.
5. `	15th May, 2001	• +i 9 ****. •	The Committee partly scrutinized the mater received from the Commissioner and Secreta to Government, Haryana, Industries Departme regarding general working of the Industri Department, Haryana.
6.	22nd May, 2001	8	(i) Consideration of papers placed before t Committee.
	•	л t _y	(ii) Decided to hold meeting at Haridwar at Nainital on 7th and 9th June, 2001.
		-	<ul> <li>(ii) The Committee partly scrutinized to material received from the Financi Commissioner and Secretary Government, Haryana, Labo Department regarding general workin of the Labour Department, Haryana.</li> </ul>
7.	23rd May, 2001	7	The Committee partly scrutinized the materi- received from the Financial Commissioner as Secretary to Government, Haryana, Labo Department regarding general working of t Labour Department, Haryana.
8.	29th May, 2001	9	(i) Consideration of papers placed before t Committee.

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1	2	3	4
	- - - -	2 19 1 - - -	(ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.
	2		(iii) Decided to cancel meeting fixed for Haridwar and Nainital.
<b>9</b> .	5th June, 2001	7	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.
<b>(0.</b>	- 19th June, 2001	9	(i) Consideration of papers placed before the Committee.
	میں ہے۔ میں جب ہیں میں جب ہیں	;	<ul> <li>(ii) The Committee partly scrutinized the material received from the Financial</li> <li>Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department, Haryana.</li> </ul>
	20th June, 2001	و ريچ ا	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Labour Department regarding general working of the Labour Department.
<b>2</b> .	26th June, 2001	9 . 9 	<ul> <li>(i) Oral examination of the representative of Irrigation Department in respect of non- supply of the material regarding the general working of the Irrigation Department.</li> </ul>
	2 4 5 4 44 5 4 4 4 4 4 4 4 4 5	یم ۲۰ ۲۰ ۲۰ ۲۰	<ul> <li>(ii) The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Industries Department regarding general working of the Industries Department.</li> </ul>
13.	3rd July, 2001	8 5 7	<ul> <li>(i) Oral examination of the Commissioner and Secretary to Govt., Haryana, Transport Department, in respect of non-supply of the material regarding implementation of</li> </ul>

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1 2	3		4
, [,]	51		recommendations/observations a contained in 25th report of the Committe concerning the Transport Department.
		<b>(ii)</b>	The Committee scrutinized the materia received from the Commissioner an Secretary to Government, Haryana Industries Department regarding genera working of the Industries Department.
14. 10th July, 2001	8	(i)	Consideration of papers placed before the Committee.
· •• •	t	, <b>(ii)</b>	Oral examination of the Financia Commissioner and Secretary to Government, Haryana, Cooperation
ءع تو	1		Department in respect of non-supply of the material regarding implementation of recommendations/observations a contained in 25th report concerning Haryana State Apex Bank Ltd. Haryan
, isi	* ⁸ *		State Cooperative and Agricultur Development Bank Ltd. and Haryan Dairy Development, Cooperativ Federation.
дэ. - Д	era Tara Tara	(iii)	The Committee partly scrutinized th material received from the Financia Commissioner and Secretary t Government, Haryana, Environmen
на	чен, ¹ ж. (1	۰. •	Department regarding general workin of the Haryana State Pollution Contro Board.
5. 17th July, 2001	- e <b>7</b>	(i)	Consideration of the papers place before the Committee.
1 - 914-936 (* 1422) 1 - 14 - 15 1 - 14 - 15 1 - 14 - 15	اند مداد ۲۰ ماری بالا م	,	Oral Examination of the representative of the Education Department, Haryana i respect of non-supply of materia regarding implementation of observation
	345-48553 * + 36-48553 *		as contained in 25th Report of the Committee concerning the Haryan Education Department.
6. 25th July, 2001	8		Consideration of the papers placed befor the Committee.

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1	2	3	. 4
		· · · ·	<ul> <li>(ii) The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Transport Department in respect of implementation of recommendations/ observations as contained in 25th Report of the Committee concerning the Transport Department.</li> </ul>
17.	30th July, 2001	′ [°] 8	(i) Consideration of the papers placed before the Committee.
۔	a		<ul> <li>(ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Cooperative Supply &amp; Marketing Federation Ltd.</li> </ul>
	732	3	<ul> <li>(iii) Decided to hold meeting at Haridwar and Nainital.</li> </ul>
18.	7th August, 2001	6	<ul> <li>The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Cooperative Supply &amp; Marketing Federation Ltd.</li> </ul>
19.	16th August, 2001	8	<ul> <li>(i) Consideration of the papers placed before the Committee.</li> </ul>
	، در آریا ۱۹۹۵ کی ۱۹۹۲ ۱۹۹۹ کی ۱۹۹۹ ۱۹۹۹ کی ۱۹۹۹ ۱۹۹۹ ۱۹۹۹ ۱۹۹۹	, 	<ul> <li>(ii) The Committee partly scrutinized the material received from the Financia Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 25th Report of the Committee concerning the Haryana State Cooperative Supply &amp; Marketing Federation Ltd.</li> </ul>
			(iii) The Committee rescheduled the tou programme for Haridwar and Nainital.

1 2		3	4
20. 21st Aug	gust, 2001	6	The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State Electricity Board (HVPN GENCO).
21. 28th Au	gust, 2001	· 7 · ·	(i) Consideration of the papers placed before the Committee.
- 1 	· · · · ·	۵۰۰۰۰ ۱۹۹۹ ۱۹۹۹ ۱۹۹۹ ۱۹۹۹ ۱۹۹۹ ۱۹۹۹	(ii) The Committee partly scrutinized th material received from the Financia Commissioner and Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations a contained in 25th Report of the Committee concerning the Haryana State Electricity Board (HVPN/GENCO).
1 . A	-		(iii) Confirmation of proceedings.
22. 4th Sept	ember, 2001	9	<ul> <li>(i) Resumption of the scrutiny of the material received from the Financia Commissioner and Secretary t Government, Haryana, Powe Department, in respect of implementation of recommendations/observations a contained in 25th Report of the Committee concerning the Haryana State Electricity Board (HVPN/GENCO).</li> </ul>
÷. 1			(ii) The Committee decided to postpone th tour programme of Haridwar and Nainita
	otember, 2001.	8.	The Committee partly scrutinized the materia received from the Financial Commissioner and Secretary to Government, Haryana, Education Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Education Department.
24. 18th Sep	ptember, 2001	8	(i) Consideration of the papers placed before

the Committee.

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· · ·	L.	<ul> <li>(ii) The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Education Department in respect of implementation of recommendations/ observations as contained in 25th Report of the Committee concerning the Education Department.</li> </ul>
25. 25th September, 2001	6 <i>.</i> '	<ul> <li>(i) Consideration of the paper placed before the Committee.</li> </ul>
· · · · · · · · · · · · · · · · · · ·	• •	<ul> <li>(ii) The Committee scrutinized of the material received from the Financial Commissioner and Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/ observations as contained in the 25th Report of the Committee concerning the Industrial Training and Vocational Education Department.</li> </ul>
26. 3rd October, 2001	*	The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/ observations as contained in 25th Report of the Committee concerning the Industrial Training and Vocational Education Department.
27. 4th October, 2001	7	Oral examination of Resident Commissioner, Haryana Bhawan, New Delhi regarding non- availability of accommodation to the Committee.
28. 5th October, 2001	7	The Committee scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Haryana State CooperativeApex Bank Ltd., Haryana State Cooperative Land Development Bank Ltd., and Haryana Dairy Development Cooperative Federation Ltd.
29. 9th October, 2001	. 7	(i) Consideration of paper placed before the Committee.

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۶.		j.	<ul> <li>(ii) The Committee partly scrutinized the material received from the Financial Commissioner and Secretary to Government, Haryana, Home Department, in respect of implementation of recommendations/observations as contained in 25th Report of the Committee concerning the Police Department.</li> </ul>
. 3	0. 16th October, 2001	*** <b>8</b> * *-	The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
,31	23rd October, 2001	8 * 8 *	(i) Consideration of papers placed before the Committee.
\$	م و ^م ر م م و معر ر . م		(ii) The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
32	. 30th October, 2001	75.	The Committee resumed the scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, Environment, department regarding the general working of Haryana State Pollution Control /Board.
33,	7th November, 2001	4 ,	The Committee resumed the scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
<ul><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li><li></li></ul>	15th November, 2001	6 •	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.
35.	20th November, 2001	7	(i) Consideration of papers placed before the Committee.

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-	يون م مي تأنيه ال علي ال عر	- 	<ul> <li>(ii) The Committee partly scrutinized the material received from the Commissioner and Secretary to Government, Haryana, Environment Department, regarding the general working of Haryana State Pollution Control Board.</li> </ul>
•	· · · · · · · · · · · · · · · · · · ·	, ,	<ul> <li>(iii) The Committee decided to undertake study tour to the States of Orissa, Andhra</li> <li>Pradesh and Goa w.e.f. 22nd December, 2001 to 4th January, 2002.</li> </ul>
36:	27th November, 2001	8 ' '	(i) Consideration of the papers placed before the Committee.
- *	· · · · · · · · · · · · · · · · · · ·	``````````````````````````````````````	<ul> <li>(ii) Oral examination of the Commissioner and Secretary to Government, Háryana, Urban Development Department in respect of non-supply of material regarding implementation of recommendations/</li> </ul>
د.	1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 1977 - 19	ne North Last	observations as contained in 25th report of the Committee concerning Local Bodies * Department.
'37.	4th December, 2001.	9. 	The Committee partly scrutinised the material received from the Commissioner and Secretary to. Government, Haryana, Industries Department, regarding general working of Industries Department, Haryana.
38.	11th December, 2001	8	(i) Consideration of papers placed before the Committee.
.1	й. 	ر میں اور در ۲۵۰ ز ر ر	(ii) The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Industries Department, regarding general working of Industries Department, Haryana.
39. '	18th December, 2001	7	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Industries Department, regarding general working of Industries Department, Haryana.
40.	24th December, 2001 ***	8	(i) Consideration of paper placed before the Committee.

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ی میں ہوتے میں میں میں میں م	(ii) Oral examination of the Financ Commissioner and Secretary Government, Haryana, Home Departm in respect of implementation recommendations/observations contained in 25th report of the Commit concerning the Police Department.
41. 2nd January, 2002	(i) The Committee scrutinised the mater received from the Commissioner a Secretary to Government, Haryan Tourism Department, regarding t general working of Haryana Touris Corporation.
, · · · · · · · · · · · · · · · · · · ·	(ii) The Committee decided to postpone tour to Orissa, Andhra Pradesh and Go
42. 8th January, 2002 9	(i) Consideration of paper placed before to Committee.
العمري شي المعالي المع المعالي المعالي المعالي المعالي المعالي المعالي المعالي المعالي	(ii) Oral examination of the Financ Commissioner and Secretary Government, Haryana, Cooperati Department in respect of implementation of recommendations/observations contained in 25th report of the Commit concerning the Haryana State Cooperative Apex Bank limited and the Haryana State Co-operative La Development Bank Limited.
43. 9th January, 2002 9	(i) Oral examination of the Commission and Secretary to Government, Harya Urban Development Department respect of implementation recommendations/observations contained in 25th report of the Commit concerning Local Bodies Department
	(ii) Oral examination of the Commission and Secretary to Government, Harya Education Department in respect implementation of recommendation observations as contained in 25th rep of the Committee concerning the Education Department.

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1	2	3		4
L,	15th January, 2002	7	· · . (1)	Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Industrial Training and Vocational Education Department.
	τ, σ _λ τ - 1 , τ - τ τ - - - - - - - - - - - - -	с. <u>р</u> . 1	(ii)	Oral examination of the Commissioner and Secretary to Government, Haryana, Transport Department in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the Transport Department.
5.	16th January, 2002	. 8 1 <i>.</i>	(1)	Oral examination of the Special Secretary to Government, Haryana, Revenue Department, with regard to non-supply of information concerning the examination of Deputy Commissioner.
ie	22nd January, 2002	7	( <b>î</b> )	Confirmation of proceedings. Oral examination of the Financial Commissioner and Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the Haryana Dairy Development Co-operative Federation, and the Haryana State Cooperative Supply and Marketing Federation. Decided to postpone its meetings of Manali.
	23rd January, 2002	4	<b>(ii)</b>	Consideration of paper placed before the Committee. The Committee scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, PWD (B&R) Department in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the PW (B&R) Department.

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.48.	29th January, 2002	6	<ul> <li>(i) Consideration of paper placed before the Committee.</li> </ul>
	n d B in in in in in in in in in in in in in in i	1	<ul> <li>(ii) The Committee scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, PW (B&amp;R) Department in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the PW (B&amp;R) Department.</li> </ul>
49.	5th February, 2002	· · · · · · · · · · · · · · · · · · ·	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Town and Country Planning Department, Haryana concerning HUDA in respect of implementation of recommendations/observations as contained in 25th report of the Committee concerning the HUDA.
-	12th February, 2002	7	(i) Consideration of papers placed before the Committee.
*	יי קייעי י -	- 11	<ul> <li>(ii) The Committee scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Town and Country Planning Department, Haryana concerning HUDA in respect of implementation of recommendations/ observations as contained in 25th report of the Committee concerning the HUDA.</li> </ul>
- 51.	19th February, 2002	7	(i) The Committee scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Welfare of Scheduled Castes, Scheduled Tribes Department in respect of implementation of recommendations/ observation as contained in 25th report of the Committee (General Recommen- dation) concerning the Welfare of Scheduled Castes and Backward Classes Department.
		٦	<ul> <li>(ii) The Committee partly scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Welfare of</li> </ul>

1 2	3	4
· · · ·		Scheduled Castes, Scheduled Tribes Department in respect of Welfare schemes being run for the upliftment of Scheduled Castes and Backward Classes in Haryana State.
52. 26th February 2002		<ul> <li>(i) The Committee partly scrutinised the material received from the Financial Commissioner and Secretary to Government, Haryana, Welfare, of Scheduled Castes, Scheduled Tribes Department in respect of Welfare schemes being run for the upliftment of Scheduled Castes and Backward Classes in Haryana State.</li> </ul>
	е 3 Т	, (ii) Consideration of papers placed before the Committee.
• ,		<ul> <li>(iii) The Committee drafted and finalized</li> <li>26th report of the Committee for the year</li> <li>2001-2002.</li> </ul>
		(iv) Confirmation of proceedings.
53. 25th March, 2002	, 8, , , ,	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding the general working of Forest Department, Haryana.
54. 27th March, 2002 -	8 , , , ,	The Committee partly scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding the general working of Forest Department, Haryana.
55. 29th March, 2002	. 8	The Committee scrutinised the material received from the Commissioner and Secretary to Government, Haryana, Forest Department regarding the general working of Forest Department, Haryana.

### Report Presented

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The Committee presented the Twenty Sixth Report of the Committee for the year 2001-2002 to the House on 18th March, 2002.

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## Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

# COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2001-2002 consisting of nine Members and three Special Invitees was nominated by the Speaker Haryana Vidhar Sabha on 3rd April, 2001 vide notification No. CB/A-1/2001-2002/22 dated 3rd April, 2001.

³ Shri Mange Ram Gupta, M.L.A. member of the Committee was appointed as Chairperson of the Committee.

The Committee held 53 meetings during the period under review.

The name of the members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	³ Number of meetings attended
1.	Shri Mange Rām Gupta	53
2.	Shri Ramesh Kumar Khatak	5
3.	Shri Shadi Lal Batra	52
3. 4.	Tejvir Singh	7
5.	Shri Jarnail Singh	33
6.	Shri Lila Krishan	47
7.	Dr. Sita Ram	38
8.	Shri Jasbir Singh Mallour 👘	44
9.	Shri Lila Ram Gujar	44 -
' <u></u>	Special Invitees	
· 10. ⁻	Shri Zakir Hussain	37
11.	Shri Ram Phal Kundu	10
12.	Shri Rambir Singh	48

## Meetings held and Business Transacted

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The details showing the dates of meetings held, the number of Members present and business transacted at each meeting are given below :---

Sr. No.	Date of Meetings	Number of Members Including Special Invitees Present	Business Transacted
1	2	3	4
<b>1.</b> ,	11th April, 2001	6 در ۱۰ ۱۰ ۱۰ ۱۰	The Committee passed two Condolence Resolutions on the sad demise of Chaudhary Devi Lal, former Deputy Prime Minister and former Chief Minister, Haryana and on the sad demise of Smt. Phoolwati Devi, mother of Shri Satbir Singh Kadain, Hon'ble Speaker, Haryana Vidhan Sabha.

1	2 .	3	- 4
2	18th April, 2001	, 9 ,	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
3.	24th April, 2001	<u>9</u>	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
4.	30th April, 2001	Ġ	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
5.	9th May, 2001	8	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
6.	16th May, 2001 	10	Scrutiny of assurances given by the Minister on the floor of the House during the Session held in the September, 2000.
7.	23rd May, 2001	8	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
8.	29th May, 2001	10	The Committee Postponed the Oral examination of the representatives of P.W. (B&R) Department.
<u>9</u> .	5th June, 2001 -	8 -, -	Scrutiny of the replies received from the Urban Development Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
10.	20th June, 2001	9	The Committee orally examined the representatives of P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
1.	27th June, 2001	7	Scrutiny of the replies received from the Public Works (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
2.	3rd July, 2001	8	Scrutiny of the replies received from the Technical Education Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.

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13	. 5th July, 2001 (Mussorie)	7	Scrutiny of replies received from the various Government Departments in regard to the "implementation of the outstanding assurances as contained in its 31st Report.
14	. 6th July, 2001 (Mussorie)	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
15	. 11th July, 2001	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
16	17th July, 2001	8	Scrutiny of the replies received from the Labour and Revenue Department' in regard to the implementation of the outstanding assurances as contained in its 31st Report.
17.	. 25th July, 2001	8	Scrutiny of the replies received from the P.W. (B&R) Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
18	. 31st July, 2001	9' '	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the simplementation of the outstanding assurances as contained in its 31st Report.
19.	7th August, 2001	9	<ul> <li>(i) Scrutiny of the replies received from the P.W. (B&amp;R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.</li> </ul>
	£ 4.	•	(ii) Confirmation of proceedings.
20.	14th August, 2001	6	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
21	21st August, 2001	7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances
22	. 28th August, 2001	7	as contained in its 31st Report. Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.

1	2	3	4
23	5th September, 2001	. /7	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
24.	12th September, 2001	6	Scrutiny of the replies received from the Environment Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
25.	19th September, 2001	6	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
2 <b>.</b> 6.	27th September, 2001	7	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
27.	3rd October, 2001	11	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
28.	5th October, 2002 (Salasar, Rajasthan)	9 	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
29.	7th October, 2001 (Mount Abu, Rajasthan)	9 	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
5 <b>0.</b> _	10th October, 2001	. <b>9.</b>	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
<b>1</b> .	16th October, 2001	.9 ,	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
2.	22nd October, 2001	9 	Scrutiny of the replies received from the Public' Health Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.

1	2	3	4
33.	30th October, 2001	10	Scrutiny of the replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
34.	21st November, 2001	<u>َ</u> ٩	Scrutiny of replies received from the P.W. (B&R) Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
35.	27th November, 2001	<b>9</b>	Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.
36.	28th November, 2001	8	The Committee discussed the matter of Common interst with the sister Committee of Tamil Nadu Legislative Assembly.
37.	5th December, 2001	10	Scrutiny of replies received from the Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 31st Leport.
<b>38.</b>	12th December, 2001	7 	Scrutny of replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 3 lst Report.
39.	19th December, 2001	5 5 ***	Soutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances sascontained in its 31st Report.
40.	24th December, 2001	8	Scruiny of the replies received from the Power Department in regard to the implementation of the oustanding assurances as contained in its 31st Report.
41. ⁻	1st January, 2002	8	<ul> <li>(i) Scrutiny of replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.</li> </ul>
	· .		(ii) Confirmation of proceedings.
42.	8th January, 2002	7	Scrutiny of the replies received from the Agriculture Departments in regard to the implementation of the outstanding assurances as contained in its 31st Report.

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43. 15th January, 2002	6	The Committee Postponed the oral examination of the representatives of Agriculture Department.
4. 22nd January, 2002	8 	The Committee orally examined the representatives of Agriculture Department in regard to the implementation of the outstanding assurances as contained in its 31st Report.
5. 29th January, 2002	- 8	Scrutiny of assurances given by the Ministers , on the floor of the House during the session held in the month of March, 2001.
6. 5th February, 2002	8	Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March, 2001.
7. 12th February, 2002	6	Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March, 2001.
8. 19th February, 2002	4	No business was transacted for want of quorum.
9. 26th February, 2002	9 ³¹ -	(i) Scrutiny of assurances given by the Ministers on the floor of the House during the session held in the month of March and June 2001.
, i i	2	(ii) The Committee drafted and finalized its $m r$ 32nd Report.
0. 25th March, 2002	- 10	Scrutiny of the replies received from the Irrigation Department in regard to the implementation of the outstanding assurances as contained in its 32nd Report.
l. 26th March, 2002 (Nainital, Uttranchal)	8 	Scrutiny of the replies received from the Animal Husbandry Department in regard to the implementation of the outstanding assurances contained in its 32nd Report.
2. 28th March, 2002 (Pithoragarh, Uttranchal)	8.	Scrutiny of the replies received from the Animal Husbandry Department in regard to the implementation of the outstanding assurances

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1	2	13 <u>1</u> 47	······································	}.* <u> </u>	<u> </u>	÷ •
	0th March, 2002 Hafyana Bhawan, Vew Delhi)	8 7 1 52 7 1 52 7	Scrutiny of the r Revenue Depart implementation of as contained in its	ment in rethe outstand	egard to ling assura	'th
- :	The Details of the mee	tings held a	t places other then C	handigarh ai	re as under	·:,
<u>S</u>		datê <u>t</u>	4 BB 🖉	· .	1 1 L	
1 1	5th and 6th July, 20	02 "'	Mussorie (Ut	taranchal)	ы - г	Ęį
· · 2	5th October, 2001		Salāsār (Raja	sthan) 🛺	. 1	anga
3	7th October, 2001		Mount Abu (	Rajasthan)		
4	. 26th March, 2002		Nainital (Uttr	anchal)	1 ¥ ' 1045	
5	. 28th March, 2002		Pithoragarh (		<u>r</u>	
6	. 30th March, 2002		Haryana Bhay	wan New Del	lhi j	
Repor	t presented		، •	n na service Na service	и и и 1 и Г	
, 18th M	t presented The Committee presen larch, 2002.	nted its 32nd	Report for the year		o the Hous	e c
18th M Procee	The Committee presen larch, 2002.		, <del>,</del>	2001-2002 i		
18th M Procee	The Committee presentarch, 2002. Edings A record of proceeding Sabha Secretariat.		, <del>,</del>	2001-2002 î as been kept		
18th M Procee	The Committee presentarch, 2002. Edings A record of proceeding Sabha Secretariat.	gs meetings	of the Committee has $F_{1,2,2} = b_{1,2}$	2001-2002 î as been kept		
18th M Proce	The Committee presentarch, 2002. Edings A record of proceeding Sabha Secretariat.	gs meetings	of the Committee has $F_{1,2,2} = b$ .	2001-2002 f		
18th M Proce	The Committee presentarch, 2002. Edings A record of proceeding Sabha Secretariat.	gs meetings	of the Committee has $F_{1,2,2} = b$ .	2001-2002 f		
18th M Proce	The Committee presentarch, 2002. Edings A record of proceeding Sabha Secretariat.	gs meetings	of the Committee has $F_{1,2,2} = b$ .	2001-2002 f		
18th M Procee	The Committee presentarch, 2002. Edings A record of proceeding Sabha Secretariat.	gs meetings	of the Committee has $F_{1,2,2} = b$ .	2001-2002 f		

### COMMITTEE ON SUBORDINATE LEGISLATION

The Committee, consisting of 8 members of the Haryana Vidhan Sabha (including the Advocate General) and two Special Invitees was nominated by the Hon'ble Speaker on the 3rd April, 2001 and was notified in the official Gazette *vide* Notification No. HVS-LA (Sub-Leg)-1/2001-2002/26, dated the 3rd April, 2001. A Special Invitee was also nominated vide notification No. HVS-LA (Sub-Leg)-1/2001-02, dated the 1st March, 2002.

Vaid Kapoor Chand was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 50 meetings during the period under Review.

The names of Members/Special Invitees and number of meetings attended by each of them are shown in the following table :---

Sr. No.	Name of the Members	Number of meetings attended
1.	Vaid Kapoor Chand	43
2.	Shri Kanwar Pal	<u></u> 45
3.	Rao Dharam Pal	15 •• **
4.	Shri Bhim Sain Mehta	46
5	Shri Ranbir Singh Mandola	- 42 ·
б.	Shri Bishan Lal Saini	47
7.	Shri Nishan Singh	29
r 8.	Advocate General	Na .
9.	Shri Bhagwan Sahai Rawat	' ^{.,} , 40
9. 10.	Shri Dan Singh	
<u>11.</u>	Shri Malik Chand Gambhir	35 ····
Dular Car		

#### Rules Scrutinised

The Committee scrutinised the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.

#### Meetings held and Business transacted

The dates of the meetings, the number of Members and the Business Transacted at each meeting are given below :---

Se No.	Date of Meeting	Number of Members present	Business Transacted
1	2	3.	4
1.	11th April, 2001	5	1. Passing of Condolence Resolution on the sad demise of Ch. Devi Lal, Member of Parliament and former Deputy Prime Minister of India.

1 2 . 3	4
	2. Passing of Condolence Resolution on t sad and untimely demise of Sm Phoolwati Devi, mother of Shri Sath Singh Kadian, Hon'ble Speaker, Haryan Vidlan Sabha.
	<ol> <li>The Committee decided to hold in meeting at Haryana Bhawan, New Del on 18th April, 2001.</li> </ol>
2. 18thApril, 2001 9	1. Selection of Rules for scrutiny.
(New Delhi)	2. Attendance of Legal Remembrance Haryana, in the meetings.
3. 24thApril, 2001 9	Passing of Condolence Resolution on the sa and untimely demise of Smt. Janti Devi, wife Shr.Suraj Mal, M.L.A.
4. 30th April, 2001 5	Passing of Condolence Resolution on the sa demse of Shri Chandan Singh, father Shri Canwar Pal, M.L.A.
5. 9th May, 2001 7	The Committee gone through Haryana Can and Drainage Act, 1974.
6. 16th May, 2001 8	Scrutiny of the Haryana Canal and Drainag Rules, 1976 framed under the Haryana Can and Drainage Act, 1974.
7. 23rd May, 2001 7,	Resumption of scrutiny of the Haryana Can aid Drainage Rules, 1976 framed under the Hiryana Canal and Drainage Act, 1974.
8. 31st May, 2001	I. Papers placed before the Committee.
	<ol> <li>Resumption of scrutiny of the Haryan Canal and Drainage Rules, 1976 frame under the Haryana Canal and Drainan Act, 1974.</li> </ol>
9. 5th June, 2001 8	Resumption of scrutiny of the Haryana Can and Drainage Rules, 1976 framed under the Hayana Canal and Drainage Act, 1974.
10. 19th June, 2001 5 	Resumption of scrutiny of the Haryana Car and Drinage Rules, 1976 framed under t Haryana Canal and Drainage Act, 1974.
11. 27th June, 2001 6	1. Resumption of scrutiny of the Harya Canal and Drainage Rules, 1976 fram under the Haryana Canal and Draina Act, 1974.

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1	2	3	4
	- · ·		2. The Committee decided to hold its own meeting at Shimla on 12th July, 2001.
12.	4th July, 2001		Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
13.	11th July, 200	1 4	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
14	12th July, 200	1 (Shimla)	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
15.	***18th July, 200	1' - 5' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 1' - 5' - 5	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage
, ' ,			Act, 1974. 2. Confirmation of Proceedings.
16.	25th July, 200	• •	1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
Ji ^{, –}	۰ ۲۰۰۰ ۲۰۰۲	به ور ۲۰ یو شعب از معنی از معنی از معنی از معنی از معنی از معنی از معنی از معنی از	2. The Committee decided to visit Uttranchal Pradesh from 7th to 12th August, 2001 and hold its own meetings at Kedar Nath on 9th August, 2001 and Badri Nath on 11th August, 2001.
17.	1st August, 2	001 [°] 8 " ⁻	1. Papers placed before the Committee.
· 、 · -	· .	Br Er y ⊂ - A _ B _ A ² ±	2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
18.	7th August, 2	001. 6 1	Fesumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
19. 19.	9th August, 2 (Kedar Nath)	ander den sond geboorden. Sam ange opdie	Action of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
20.	11th August, 2 (Badri Nath)		Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.

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21.	16th August, 2001	. 8	Resumption of scrutiny of the Haryana Cana and Drainage Rules, 1976 framed under th Haryana Canal and Drainage Act, 1974.
22.	22nd August, 2001	6	Resumption of scrutiny of the Haryana Cana and Drainage Rules, 1976 framed under th Haryana Canal and Drainage Act, 1974.
23.	29th August, 2001	<b>9</b>	Resumption of scrutiny of the Haryana Cana and Drainage Rules, 1976 framed under th Haryana Canal and Drainage Act, 1974.
24.	5th September, 2001	7	<ol> <li>Resumption of scrutiny of the Haryan Canal and Drainage Rules, 1976 frame under the Haryana Canal and Drainag Act, 1974.</li> </ol>
	- 1 4 <del>-</del>		<ol> <li>The Committee decided to hold its ow meetings at Haryana Bhawan, New Dell on 26th and 27th September, 2001:</li> </ol>
25.	12th September, 200	1 7	<ul> <li>Resumption of scrutiny of the Haryana Cana</li> <li>and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> </ul>
26. 	19th September, 200	1 7 · · ·	<ol> <li>Resumption of scrutiny of the Haryan Canal and Drainage Rules, 1976 frame under the Haryana Canal and Drainag Act, 1974.</li> </ol>
	a gan Ta	ت	v 2. Confirmation of Proceedings.
27. <b>'</b>	26th September, 200 (Delhi)	1 9 · · · · · · · · · · · · · · · · · ·	Resumption of scrutiny of the Haryana Cana and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
28.	27th September, 200 (Delhi)	1,9,,	Resumption of scrutiny of the Haryana Cana and Drainage Rules, 1976 framed under th Haryana Canal and Drainage Act, 1974.
29.	3rd October, 2001	8	1. Resumption of scrutiny of the Haryan Canal and Drainage Rules, 1976 frame under the Haryana Canal and Drainag Act, 1974.
¦.	·		<ol> <li>The Committee decided to visit the Stat of Rajasthan from 16th to 21st Octobe 2001. The Committee further desired t hold its own meetings at Chittorgarh an Jaisalmer on 18th October, 2001 and 20th October, 2001 respectively.</li> </ol>

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1	2	3	4
30.	11th October, 2001	<b>`</b> 6	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
31.	18th October, 2001	9' 	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
32.	24th October, 2001		Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
33.	31st October, 2001	6	1. Papers placed before the Committee.
-		ب ۱ ۸ ۱۰ ه. میکند.	2. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
34.	19th November, 2001	l+ 6+	1. Papers placed before the Committee.
	5 (* 1) (* 1)	ਾਹ ਸੋਟ ਦਾ ਜੇ ਜਾਹ	<ul> <li>2. Resumption of scrutiny of the Haryana</li> <li>Canal and Drainage Rules, 1976 framed</li> <li>under the Haryana Canal and Drainage Act, 1974.</li> </ul>
	n	tra. -	<ol> <li>The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 4th and 5th December, 2001.</li> </ol>
35.	28th November, 2001	અંદ <b>6</b> સા	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
36.	5th Decembery 2001	2 7. <del>17</del> -	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
37 <i>.</i> 	12th December, 2001	3. 6 m ² . - 31 - 1. - 1. 3	<ul> <li>1. Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.</li> </ul>
		• ,	2. Confirmation of Proceedings.
38.	19th December, 2001	<b>7</b> . , .	Resumption of scrutiny of the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
in •	27th December, 2001	8	Papers placed before the Committee.
19. j	2, 112,000,100,1001	· · ·	v upero piacod octore me communee.

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41.	Ý Šth January, 2002	·7·	
42	ع بر بر میں جی جی میں میں میں میں میں میں میں میں میں می	· · · · ·	<ol> <li>Oral examination of the Representatives of the Irrigation Department in respect of non-supply of replies to the recommendations/observations made by the Committee regarding the Haryana Canal &amp; Drainage Rules, 1976.</li> <li>Papers placed before the Committee.</li> </ol>
, <u>-</u> -			<ul> <li>4 2. Oral examination of the Commissioner &amp; Secretary to Govt. Haryana, Irrigation</li> <li>Transferred</li> <li>Department in respect of replies to the observations/recommendations of the Committee made on the Haryana Canal &amp; Drainage Rules, 1976.</li> </ul>
43.	23rd January, 2002	6 2 1 1 1	<ol> <li>Condolence resolution on the sad demise</li> <li>of Smt. Dayawati, wife of Vaid Kapoor</li> <li>chand, M.L.A.</li> </ol>
			2. Papers placed before the Committee.
		• • •	<ol> <li>Oral examination of the Director Development and Panchayats Department, Haryana in respect of implementations of the Committee made in its 30th Report regarding the Haryana Panchayati Raj Finance, Budget, Accounts, Audit, Taxation and works Rules, 1996 framed under the Haryana Panchayati Raj Act, 1994.</li> </ol>
44.	30th January, 2002	7	Oral examination of the Commissioner & Secretary to Govt. Haryana Irrigation Department in respect of replies to the observations/recommendations of the Committee made on the Haryana Canal and Drainage Rules, 1976 framed under the Haryana Canal and Drainage Act, 1974.
45.	5th February, 2002	6	Papers placed before the Committee.
46.	13th February, 2002	5	Papers placed before the Committee.
47.	20th February, 2002 -	5	<ol> <li>Papers placed before the Committee.</li> <li>The Committee drafted its 32nd Report for the year 2001-2002.</li> </ol>

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48. 26th F	ebruary, 2002	6 . 11 11	<ul> <li>a 1. The Committee finalised its 32nd Report for the year 2001-2002.</li> </ul>
		р 	2. The Committee decided to undertake a study tour to the State of Orissa from 23rd March, 2002 to 29th March, 2002.
	1 54		3. Confirmation of Proceedings.
49. 25th M	larch, 2002	8 - ,	Implementation of recommendations/ observations of the Committee made in its earlier Reports.
50. 27th M (Kang	farch, 2002 ra)	<b>6</b>	Resumption of implementation of recommendations/observations of the Committee made in its earlier Reports.
	67. L		· · · · · · · · · · · · · · · · · · ·
			-
Meetings at	places other than	Chandig	arh y
· • •	_	•	arh
· • •	_	s meeting	a source to a t
· • •	Committee held it	s meetings 001	s on the following dates and places :
· • •	Committee held it 1. 18th April, 2	s meetings 001 01	s on the following dates and places : Delhi
· • •	Committee held it 1. 18th April, 2 2. 12th July, 20	s meetings 001 01 2001	s on the following dates and places : Delhi Shimla
· • •	Committee held it 1. 18th April, 2 2. 12th July, 20 3. 9th August,	s meeting: 001 01 2001 , 2001	s on the following dates and places : Delhi Shimla Kedar Nath
· • •	Committee held it 1. 18th April, 2 2. 12th July, 20 3. 9th August, 4. 11th August	s meetings 001 01 2001 , 2001 ber, 2001	s on the following dates and places : Delhi Shimla Kedar Nath Badri Nath
	Committee held it 1. 18th April, 2 2. 12th July, 20 3. 9th August, 4. 11th August 5. 26th Septem 6. 27th Septem	s meeting: 001 2001 , 2001 ber, 2001 ber, 2001:	s on the following dates and places : Delhi Shimla Kedar Nath Badri Nath Delhi
The	Committee held it 1. 18th April, 2 2. 12th July, 20 3. 9th August, 4. 11th August 5. 26th Septem 6. 27th Septem 7. 27th March,	s meeting: 001 2001 , 2001 ber, 2001 ber, 2001:	s on the following dates and places : Delhi Shimla Kedar Nath Badri Nath Delhi Delhi
The Report Pres	Committee held it 1. 18th April, 2 2. 12th July, 20 3. 9th August, 4. 11th August 5. 26th Septem 6. 27th Septem 7. 27th March, sented	s meetings 001 2001 , 2001 ber, 2001 ber, 2001 2002	s on the following dates and places : Delhi Shimla Kedar Nath Badri Nath Delhi Delhi

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Proceedings

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A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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### COMMITTEE OF PRIVILEGES

Shri Bhagwan Sahai Rawat, M.L.A. was appointed by the Hon'ble Speaker as Chairperson of the Committee. The name of the Members of the Committee are as under :---

۰ _۱ ،	1. 2.	Shri Bhagwan Sahai Rawat, M.L.A. Shri Dan Singh, M.L.A.	Chairperson Chaire
	3.	Shri Zakir Hussain, M.L.A.	Member
	4	Smt. Veena Chhiber, M.L.A.	Member -
	5.	Shri Daryao Singh, M.L.A.	Member
	6	Shri Nafe Singh Rathee, M.L.A.	Member :
	7.	Shri Amar Singh Dhanday, M.L.A.	Member
	8.	Shri Ramesh Kumar Khatak, M.L.A.	Member
	9.	Shri Ramesh Rana, M.L.A.	Member
	10.	Shri Ramphal Kundu, M.L.A.	Member 7

The Committee held a one meeting during the period under review. The name of the Members shown in the following table :---

Sr. No.	Name of the Members	۔ ب	Number of meeting attended
1.	Shri Bhagwan Sahai Rawat, M.L.	A	1
r <b>2.</b>	Shri Dan Singh, M.L.A.		. 1
3.	Shri Zakir Hussain, M.L.A.	Ja	1 , ,
4.	Smt. Veena Chhiber, M.L.A.		0
5.	Shri Daryao Singh, M.L.A.	-	
<b>.</b> 6.	Shri Nafe Singh Rathee, M.L.A.		0
7.	Shri Amar Singh Dhanday, M.L.A	<u>.</u>	1 î î
8.	Shri Ramesh Kumar Khatak, M.L.	Á	1 1
9,	Shri Ramesh Rana, M.L.A.		0
10.	Shri Ramphal Kundu, M.L.A.	aut e k	0 . '
Meeting	held and Business transacted		· <b>-</b> · · -
Sr. Da No.	te of Meeting Member	- Busines	s Transacted
1	2 - 3 - 17	-, 4	
i. 1st]	· · · · · · · · · · · · · · · · · · ·		iscussed on the various sco ne Committee, at Chandigar

Proceeding

> A record of the proceeding of the meeting of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

## HOUSE COMMITTEE

-1. The House Committee for the year 2001-2002, consisting of five members was nominated by the Hon'ble Speaker on 3rd April, 2001 alongwith two Special Invitees.

2. Shri Gopi Chand Gahlot, Deputy Speaker, was the Ex-Officio Chairperson of the Committee.

3. The Committee held 60 meetings during the year 2001-2002.

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4. The names of the Members and number of meetings attended by each of them are given in the following table :----

Sr. No.	Name of the Members				er of meetings tended	
1,	Shri Gopi Chand Gahlot, Deputy Speaker	L	_	i.	16	
2.	Smt. Anita Yadav, M.L.A.	٠			56	*
3.	Shri Udai Bhan, M.L.A				58 -	
4.	Shri Dharampal (Nilokheri) M.L.A.				33	4
5.	Shri Hamid Hussain, M.L.A.		- <b>b, m-1 age</b>	<b>,</b> L	31	-
	Special Invitees					
1.	Shri Daryab Singh, M.L.A.				54	-
2.	Shri Ram Kuwar Saini, M.L.A.			ч	29	

Sr. D No.	late of Me	eeting	Number of Members present	Business Transacted
1.	2		1.3	
1. 11  -	thApril, 2	2001	<b>6</b> 	The Committee passed the Condolence Resolutions on the sudden demise of Shri Devi Lal, Former Deputy Prime Minister, Freedom Fighter and Veteran Parliamentarian; and On the sudden demise of mother of Shri Satbir Singh Kadian Speaker Haryana Vidhan Sabha, the Committee stood in silence for two minutes and it was decided to sent the condolence resolution to the members of bereaved families on behalf of the Committee.

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2. 18thApril, 2001 7	(i) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
	(i) The request received from Shri Ram Mehar Singh, H.No. 1040/19-B, Chandigarh for permission to install STD Booth in front of M.L.As. Hostel was placed before the Committee. The Committee decided that he will also get all the formalities completed at his own level.
	<ul> <li>(iii) Letter No. R.C2001/191, dated 14th March, 2001 received from the Resident Commissioner, Haryana Bhawan, New Delhi was placed before the Committee. The discussed in detail and agreed with the suggestion meeting held on 15th February, 2000.</li> </ul>
	<ul> <li>(iv) Lettr No. M.L.A./Disp20002/500, dated 7th luly, 2000 alongwith letter No. M.L.A./ Disp/2000/784, dated 15-11-2000, received fron the SMO, MLAs Hostel Dispensary regading installation of one Extension teleptone from MLAs Hostel EPABX to Dispensary at Chief Minister residence. The Cammittee discussed the matter in detail and desired that the SMO may request to the Director General Health Services for the same.</li> </ul>
	(v) The Committee discussed the various steps to be taken regarding the improvement in the Haryana MLs Hostel and Flats.
.3. 23rd April, 2001 7	The Committee liscussed the various steps to be taken for the improvement of the MLAs Hostel and Flats.
4. 1st May, 2001 5	<ul> <li>(i) The Committee discussed the various steps to be taken for the improvement of MLAs Hostel and Flats.</li> </ul>
• • •	(ii) The Committee decided to hold its own meetings on 4th May 2001 at Harvana

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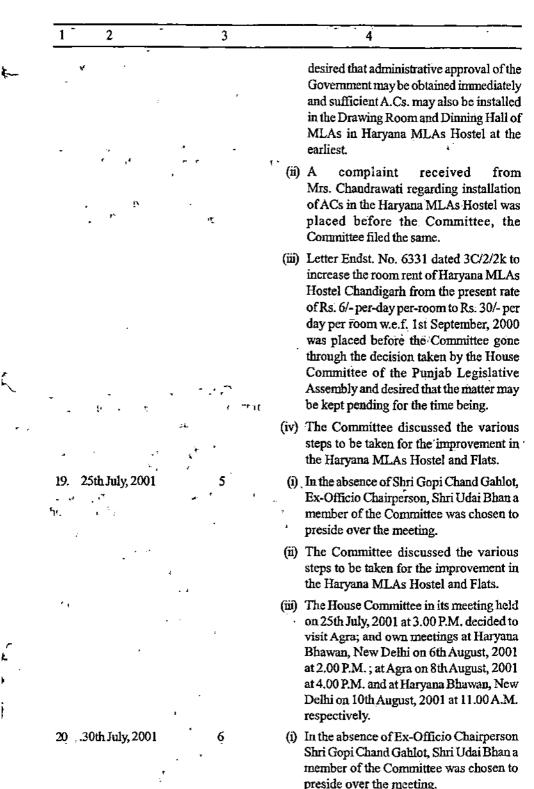
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		Bhawan, New Delhi; on 7th May, 2001 at Chandigarh and after holding its meeting at Chandigarh the Committee will hold its meetings on 9th May, 2001 at Manali and on 10th May, 2001 at Manikaran.
5. 4th May, 2001	16 6 1 1 () 1 1 1 1	) In the absence of the Ex-officio Chairperson (Shri Gopi Chand Gahlot), Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
	́с (1) (1) (1) (2) (1) (2) (2) (2) (2) (2) (2) (2) (2) (2) (2	The Committee discussed the various matters regarding facilities are being provided to the hon. Members.
6. 7th May, 2001		) The Committee discussed the various steps to be taken regarding the facilities are being provided to the hon. members.
2 XI 2 7 I 8 ¹ 8 ¹ 9 ¹	· · · · (ii	The Committee decided to cancel its visit to the State of Himachal Pradesh which was to be commenced from 8th May, 2001 to 10th May, 2001.
<u>7</u> . 15th May, 2001	··· 5, (i	) In the absence of the Chairperson (Shri. Gopi Chand Gahlot), Deputy Speaker, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
۳۹ می اور این می می می می والد این می اور این می اور این می اور این می والد این می والد این می والد این می والد می می م	- ' (ii	The Committee discussed the various steps to be taken for the improvement of the MLAs Hostel and Flats.
	, , , , (iii) 	) The Committee discussed the Study Tour Programme to the State of Uttranchal.
8. 22nd May, 2001		) Endst. No. 5443 dated 10th May, 2001 letter received from the Executive Engineer, Bridges Const. Divn. Haryana PWD B&R addressed to the Executive Engineer, Public Health Div. Hr. PWD B&R regarding construction of 16 MLAs Flats <i>vide</i> which stated that the Public Health Department is not taking keen interest required for expeditious execution of work of construction of MLAs Flats, was placed before the Committee. The Committee desired that the Engineer-in-Chief, Public Health, Haryana may be asked to take

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<b>.</b>	n bu n bu			necessary steps for immediate execution of Public Health work under intimation to the Vidhan Sabha Sectt.
-		- · ·	(ii) '	The Committee reconsidered the matter to undertake the study tour programme to the State of Uttranchal, i.e. Dehradoon, Mussorie, Ruder Paryag, Badri Nath and Kedar Nath and revised the same and decided to visit the State of Utranchal i.e. from 15th June, 2001 to 23rd June, 2001.
	·		(iii)	The Committee decided to hold its own meeting on 31st May, 2001 at 11.00 A.M. in the Haryana Bhawan, New Delhi.
ń	9. 29th May, 2001	3 <b>^</b>	, ( <b>i</b> )	In the absence of the Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
e,	ین - ده - بار از از د	ر ب ۴۰۶۶۰۰۰ ب میرد	(ii) '	The Committee discussed the various steps to be taken for the improvement of the MLAs Hostel and Flats.
	10. 31st May, 2001	5 3911 - 12	ِ (١)	In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.
	ि के कि कदल के दर क्रुक्ति के दर क्रुक्ति के लिक	n ta n A ta n in in A ta n in in	(ü) 	The Committee discussed various points regarding the facilities to be provided to the Hon'ble members in the Haryana Bhawan, New Delhi.
~~ ~~ ~~ ~~ ~~ ~~ ~~ ~~ ~~ ~~ ~~ ~~ ~~	11. 5th June, 2001	5	( <b>i</b> )	The Committee reconsidered the matter to undertake the study tour programme to the State of Uttranchal which is to be commenced from 15th June, 2001 to 23rd June, 2001 and decided to slightly change in its itinerary i.e. the Committee will hold its meeting at Haryana Bhawan, New Delhi on 14th June, 2001 at 3.00 P.M. instead of Chandigarh.
ł	। द		(ii)	The Committee allotted the rooms in the MLAs Hostel for the ensuing Session.
	<b>D</b> . 12th June, 2001	· 7.	(i)	The Committee decided to postpone its study tour to the State of Uttranchal.

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	· · ·	÷	(ii)	The Committee reconsidered the application of Shri Sita Ram, MLA for the allotment of servant quarter and allotted him servant quarter No. 13, Sector-3. Chandigarh.	<b>!</b>
13.	14th June, 2001	6	(1)	In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.	
	E		(ii)	The Committee discussed various points regarding the facilities is to be provided to the Hon'ble members in the Haryana Bhawan, New Delhi.	
14.	. 18th June, 2001	5.	(i)	In the absence of the Ex-Officio Chairperson, (Shri Gopi Chand Gahlot), Deputy Speaker, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.	~
	بلہ ا ^ر بلائیہ ⊥'	۲ ۲۰۰۰ ۲۰۰۰	(ii)	The Committee discussed regarding the facilities to be provided to the Hon'ble Members.	2
15.	26th June, 2001	4	(i)	In the absence of the Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker), Shri Dharampal (Nilokheri), a member of the Committee was chosen to preside over the meeting.	
• •	* , _{Vere} (A ,	ر. [⊤] .	(ii)	The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.	
16.	2nd July, 2001	5	(i)	-do-	
			(ii)	-do-	
17.	10th July, 2001	4	(i)	-do-	2
			(ii)	-do-	, t
18.	17th July, 2001	4 _.	(1)	Memo No. 2479 dated 14th June, 2001 received from the Engineer-in-Chief Haryana PWD B&R Branch, Chandigarh to provide split type A.Cs. in 40 rooms of MLAs Hostel with 2.0 ton capacity each, amounting to Rs. 17.22 lacs, was placed before the Committee. The Committee	ţ



<ul> <li>steps to be taken for the improvement i the Haryana MLAs Hostel and Flats.</li> <li>21. Sth August, 2001</li> <li>22. 6th August, 2001</li> <li>23. 8th August, 2001</li> <li>24. 10th August, 2001</li> <li>25. 11th August, 2001</li> <li>26. 16th August, 2001</li> <li>27. 21st August, 2001</li> <li>28. 28th August, 2001</li> <li>29. 3rd September, 2001</li> <li>30. 6th September, 2001</li> <li>41. 7th September, 2001</li> <li>42. 10th September, 2001</li> <li>43. 7th September, 2001</li> <li>44. 7th September, 2001</li> <li>45. 7th September, 2001</li> <li>46. 7th September, 2001</li> <li>47. 7th September, 2001</li> <li>48. 7th September, 2001</li> <li>49. 7th September, 2001</li> <li>40. 7th September, 2001</li> <li>41. 7th September, 2001</li> <li>42. 10th September, 2001</li> <li>43. 17th September, 2001</li> <li>44. 7th September, 2001</li> <li>45. 7th September, 2001</li> <li>46. 7th September, 2001</li> <li>47. 7th September, 2001</li> <li>48. 7th September, 2001</li> <li>49. 7th September, 2001</li> <li>40. 7th September, 2001</li> <li>41. 7th September, 2001</li> <li>42. 10th September, 2001</li> <li>43. 17th September, 2001</li> <li>44. 7th September, 2001</li> <li>45. 7th September, 2001</li> <li>46. 7th September, 2001</li> <li>47. 7th September, 2001</li> <li>48. 7th September, 2001</li> <li>49. 7th September, 2001</li> <li>40. 7th September, 2001</li> <li>41. 7th September, 2001</li> <li>42. 7th September, 2001</li> <li>43. 7th September, 2001</li> <li>44. 7th September, 2001</li> <li>45. 7th September, 2001</li> <li>46. 7th September, 2001</li> <li>47. 7th September, 2</li></ul>	1	2	3	4
<ul> <li>22. 6th August, 2001</li> <li>23. 8th August, 2001</li> <li>24. 10th August, 2001</li> <li>25. 11th August, 2001</li> <li>26. 16th August, 2001</li> <li>27. 21st August, 2001</li> <li>28. 28th August, 2001</li> <li>29. 3rd September, 2001</li> <li>20. 6th September, 2001</li> <li>20. 6th September, 2001</li> <li>21. 7th September, 2001</li> <li>22. 3th September, 2001</li> <li>23. 7th September, 2001</li> <li>24. 7th September, 2001</li> <li>25. 7th September, 2001</li> <li>26. 17th September, 2001</li> <li>27. 7th September, 2001</li> <li>28. 28th August, 2001</li> <li>29. 3rd September, 2001</li> <li>30. 6th September, 2001</li> <li>31. 7th September, 2001</li> <li>31. 7th September, 2001</li> <li>32. 7th September, 2001</li> <li>33. 17th September, 2001</li> <li>34. 7th September, 2001</li> <li>35. 7th September, 2001</li> <li>36. 7th September, 2001</li> <li>36. 7th September, 2001</li> <li>37. 7th September, 2001</li> <li>36. 7th September, 2001</li> <li>37. 7th</li></ul>		ĩ		(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
<ul> <li>facilities to be provided to the Hon³ble member of Haryana Vidhan Sabha.</li> <li>23. 8th August, 2001</li> <li>24. 10th August, 2001</li> <li>5 <ul> <li>-do-</li> </ul> </li> <li>24. 10th August, 2001</li> <li>5 <ul> <li>-do-</li> </ul> </li> <li>25. 11th August, 2001</li> <li>5 <ul> <li>-do-</li> </ul> </li> <li>26. 16th August, 2001</li> <li>6 <ul> <li>-do-</li> </ul> </li> <li>26. 16th August, 2001</li> <li>5 <ul> <li>-do-</li> </ul> </li> <li>26. 16th August, 2001</li> <li>6 <ul> <li>-do-</li> </ul> </li> <li>27. 21st August, 2001</li> <li>5 <ul> <li>-do-</li> </ul> </li> <li>28. 28th August, 2001</li> <li>6 <ul> <li>(i) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> </ul> </li> <li>29. 3rd September, 2001 <ul> <li>-fright F</li> <li>(ii) The Chairperson confirmed the proceedings of the meetings.</li> </ul> </li> <li>29. 3rd September, 2001 <ul> <li>6</li> <li>(i) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> </ul> </li> <li>20. 6th September, 2001 <ul> <li>6</li> <li>(i) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> </ul> </li> <li>20. 6th September, 2001</li> <li>6 <ul> <li>(i) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> </ul> </li> <li>20. 6th September, 2001</li> <li>6 <ul> <li>(ii) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> </ul> </li> <li>21. 7th September, 2001</li> <li>6 <ul> <li>(i) In the absence of Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</li> <li>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.</li> </ul> </li> <li>21. 7th September, 2001</li> <li>6 <ul> <li>(i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th</li> </ul> </li> </ul>	21.	5th August, 2001	` <b>6</b>	-do-
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<ul> <li>25. 11th August, 2001</li> <li>26. 16th August, 2001</li> <li>27. 21st August, 2001</li> <li>28. 28th August, 2001</li> <li>29. 3rd September, 2001</li> <li>30. 6th September, 2001</li> <li>40.</li> <li>41. 7th September, 2001</li> <li>42. 10th September, 2001</li> <li>43. 17th September, 2001</li> <li>44. 10th September, 2001</li> <li>45. 10th September, 2001</li> <li>46. 10th September, 2001</li> <li>47. 10th September, 2001</li> <li>48. 10th September, 2001</li> <li>49. 10th September, 2001</li> <li>40. 10th September, 2001</li> <li>41. 10th September, 2001</li> <li>42. 10th September, 2001</li> <li>43. 17th September, 2001</li> <li>44. 10th September, 2001</li> <li>45. 10th September, 2001</li> <li>46. 10th September, 2001</li> <li>47. 10th September, 2001</li> <li< td=""><td>23. ·</td><td>8th August, 2001</td><td>4</td><td>The Committee discussed regarding the facilities to be provided to the Hon'ble Members of Haryana Vidhan Sabha.</td></li<></ul>	23. ·	8th August, 2001	4	The Committee discussed regarding the facilities to be provided to the Hon'ble Members of Haryana Vidhan Sabha.
<ul> <li>be taken for the improvement in the Haryan MLAs Hostel and Flats.</li> <li>26. 16th August, 2001</li> <li>27. 21st August, 2001</li> <li>28. 28th August, 2001</li> <li>29. 28th August, 2001</li> <li>20. 3rd September, 2001</li> <li>20. 3rd September, 2001</li> <li>20. 6</li> <li>20. 6th September, 2001</li> <li>21. 7</li> <li>22. 10th September, 2001</li> <li>23. 17th September, 2001</li> <li>24. 7</li> <li>25. 7</li> <li>26. 16th August, 2001</li> <li>27. 21st August, 2001</li> <li>28. 28th August, 2001</li> <li>29. 3rd September, 2001</li> <li>20. 6th September, 2001</li> <li>20. 6th September, 2001</li> <li>21. 7</li> <li>22. 10th September, 2001</li> <li>23. 17th September, 2001</li> <li>24. 7</li> <li>25. 7</li> <li>26. 10th September, 2001</li> <li>27. 17th September, 2001</li> <li>28. 28th August, 2001</li> <li>29. 17th September, 2001</li> <li>20. 10th September, 2001</li> <li>20. 10th September, 2001</li> <li>21. 7</li> <li>22. 10th September, 2001</li> <li>23. 17th September, 2001</li> <li>24. 7</li> <li>25. 7</li> <li>26. 10th September, 2001</li> <li>27. 17th September, 2001</li> <li>28. 17th September, 2001</li> <li>29. 17th September, 2001</li> <li>20. 17th September, 2001</li> <li>20. 17th September, 2001</li> <li>21. 17th September, 2001</li> <li>22. 10th September, 2001</li> <li>23. 17th September, 2001</li> <li>24. 4</li> <li>25. 4</li> <li>26. 4</li> <li>27. 4</li> <li>28. 4</li> <li>29. 4</li> <li>20. 4</li></ul>	24.	10th August, 2001	5	-do-
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<ul> <li>improvement in the Haryana MLAs Hostel and Flats.</li> <li>29. 3rd September, 2001</li> <li>3. 70 September, 2001</li> <li>4. 5</li> <li>6 (i) The Chairperson confirmed the proceedings of the meetings.</li> <li>7 The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> <li>80. 6th September, 2001</li> <li>6 (i) In the absence of Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</li> <li>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.</li> <li>91. 7th September, 2001</li> <li>6 -do-</li> <li>2. 10th September, 2001</li> <li>3. 17th September, 2001</li> <li>5 (i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th</li> </ul>	27.	21st August, 2001	5	-do-
<ul> <li>29. 3rd September, 2001</li></ul>	28. •	28th August, 2001	<b>5</b> 	<ul> <li>(i) The Committee discussed regarding improvement in the Haryana MLAs</li> <li>Hostel and Flats.</li> </ul>
<ul> <li>improvement in the Haryana MLAs Hostel and Flats.</li> <li>6 (i) In the absence of Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</li> <li>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.</li> <li>7th September, 2001</li> <li>6 -do-</li> <li>2. 10th September, 2001</li> <li>5 (i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th</li> </ul>		· · · · · · · · · · · · · · · · · · ·	uł Triny P	- · · · -
<ul> <li>(Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</li> <li>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.</li> <li>7th September, 2001</li> <li>6 -do-</li> <li>10th September, 2001</li> <li>4 -do-</li> <li>3. 17th September, 2001</li> <li>5 (i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th</li> </ul>	29.	3rd September, 2001	ی <b>5</b> یور ۲۰ ۲۰	improvement in the Haryana MLAs Hostel and
steps to be taken for the improvement in the Haryana MLAs Hostel and flats. 1. 7th September, 2001 6 -do- 2. 10th September, 2001 4 -do- 3. 17th September, 2001 5 (i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th	30.	6	· 6 ·	<ol> <li>In the absence of Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</li> </ol>
2. 10th September, 2001       4       -do-         3. 17th September, 2001       5       (i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th	£			(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.
3. 17th September, 2001       5       (i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th	31.	7th September, 2001	6	do-
No. DHOH-HN-2001/5897 dated 7th	32.	10th September, 2001	4	-do-
	33.	17th September, 2001	5	(i) Memo No. 5333 dated 17/18/5/2001 and No. DHOH-HN-2001/5897 dated 7th August, 2001 alongwith the Bills

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	ب بر ۱۹ با	• • • • •	amounting to Rs. 21000/- & Rs. 13985/- received from the Director, Hospitality Organisation Haryana regarding foundation stone laying ceremony of Haryana MLAs Flats dated 2nd April, 2001 was placed before the Committee. The Committee directed the Hostel Branch for payment.
		, (ii)	The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
ی بر ا بر ۲۰۰۰ و سر	_	(iii)	The Committee decided to undertake a study tour to the States Gujarat and Goa from 15th October, to 26th October, 2001.
34. 27th September, 2001	6	( <b>)</b>	In the absence of the Ex-Officio Chairperson (Shri Gopi Chand Gahlot, Deputy Speaker) Shri Udai Bhan, a Member of the Committee was Chosen to preside over the meeting.
Ţ		(ii) ,	The Committee discussed the various steps to be taken for the improvement in MLAs Hostel and Flats.
- ,		(iii)	The Committee decided to postpone its study tour to the States of Gujrat & Goa w.e.f. 15th October, 2001 to 25th October, 2001.
35. 3rd October, 2001	, <b>6</b>	(i)	Memo No. 9015 dated 31st July, 2001 received from the Executive Engineer, Electrical Div. No. 1, Chandigarh was placed before the Committee. The Committee, after going through it in detail directed the Vidhan Sabha Secretariat that estimate in question may be returned to the Executive Engineer, Electrical Div. No. 1, Chandigarh with the remarks that the Chandigarh Administration is the owner of the Haryana MLAs Hostel Building.
	• • *	(ii)	Endst. No. 264 dated 10th September, 2001 received from the Engineer-in-Chief, Haryana PWD B&R Branch Chandigarh regarding rough cost estimate for providing 22 Nos. window type A.Cs. and

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	 -	ír	22 Nos. desert coolers in Haryana MLAs Hostel and Flats was placed before the Committee. The Committee noted the contents thereof.
		ـــــــــــــــــــــــــــــــــــــ	(iii) Endst. No. 261 dated 10th September, 2001 received from the Engineer-in-Chief, Haryana PWD B&R Branch, Chandigarh regarding rough cost estimate for providing ACs in Haryana MLAs Hostel, VIP dining hall and drawing room, was placed before the Committee. The Committee noted the contents thereof.
1	1) T	1 ⁻¹ ,	(iv) The Committee discussed the various steps to be taken in regard to the improvement in the Haryana MLAs Hostel and Flats.
36.	81h October, 2001	6	<ul> <li>(i) In the absence of Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a member of the Committee</li> <li>was chosen to preside over the meeting.</li> </ul>
	· ·		<ul> <li>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.</li> </ul>
37.	11th October, 2001	6	do-
38.	16th October, 2001 १इन्द्र ।	5	<ul> <li>(i) In the absence of the Ex-Officion Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan a member of the Committee was chosen to preside over the meeting.</li> </ul>
. ،	•	I	(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel & Flats.
3 <b>9</b> .	23rd October, 2001	5	-do-
10.	29th October, 2001	、7 ;	The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.
41.	5th November, 2001	2 *	The Committee allotted the rooms to the Hon. Members of Haryana Vidhan Sabha for the ensuing Session.

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42.	15th November, 2001	5	(i) In the absence of Shri Gopi Chand Gahloi Ex-Officio Chairperson, Shri Udai Bhan member of the Committee was chosen to preside over the meeting.
	۲۰۰۰ ۲۰ مربع		<ul> <li>(ii) The Committee discussed the various points regarding the facilities to be provided to the Hon. Member in the Haryana Bhawan, New Delhi.</li> </ul>
43.	20th November, 2001	3	-do- ,
<b>44</b> . ,	28th November, 2001	5	The Committee discussed the various steps to be taken for the improvement of MLAs Hostel & Flats.
45.	3rd December, 2001	3. ⁵ ct ²	<ul> <li>(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.</li> </ul>
٤	۰ <b>۴</b>		<ul> <li>(i) The Committee discussed various points for the improvement of the facilities to be provided to the Hon'ble members.</li> </ul>
46.	7th December, 200 <u>1</u>	5	(i) In the absence of Shri Gopi Chand Gahlot, Ex-Officio Chairperson, Shri Udai Bhan, a member of the Committee was chosen to preside over the meeting.
	ыл с с	• - ÷	<ul> <li>(ii) The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.</li> </ul>
47.	12th December, 2001	<b>5</b> -	The Committee discussed the various steps to be taken for the improvement in the Haryana MLAsHostel and Flats.
48.	17th December, 2001	5	(i) In the absence of the Ex-Officio Charperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a Menber of the Committee was chosen to preside over the meeting.
			<ul> <li>(ii) The Committee discussed regarding improvement in the Haryana MLAs Hostel and Flats.</li> </ul>
49.	19th December, 2001	5 '	-do-
50.	24th December, 2001	3	-do-
51.	1st January, 2002	6	-do-
52.	7th January, 2002	4.	' -do-

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53.	15th January, 2002	4	(i) ~.	In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Dharampal (Nilokheri), a Member of the Committee was chosen to preside over the meeting.
•, r	^н н <u>н</u>		(ii)	The Committee discussed various steps to be taken regarding improvement in the Haryana MLAs Hostel and Flats.
54.	22nd January, 2002	4		-do-
55.	29th January, 2002	4	(Ì)	In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a Member of the Committee was chosen to preside over the meeting.
			, D	The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and Flats.
56.	4th February, 2002	<b>'</b> .4	-	-do-
-57,	11th February, 2002	4	2	-do-
58.	18th February, 2002	4		-do-
59.	25th February, 2002	·4 -	- '(i)	In the absence of the Ex-Officio Chairperson Shri Gopi Chand Gahlot, Deputy Speaker, Shri Udai Bhan, a Member of the Committee was chosen to preside over the meeting.
	ه. چې ق		(ii)	The Committee allotted the rooms to the Hon. members for the ensuing Session.
				The matter relating to penal rent of over- stay beyond 7 days in the MLAs Hostel was placed before the Committee, the Committee decided that this matter may be kept pending till the completion of construction and allotment of 16 MLAs Flats.
			(iv)	The matter relating to lining of Telephones in the new 16 MLAs Flats, was placed before the Committee. The Committee decided that liaison may be made in this regard to the concerned authority.

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¢ 6	0. 26th March, 2002	5	step: ML/ doc Con	s to be taken for As Hostel and M uments were j	scussed the various the improvement of ILAs Flats. Various placed before the Committee made the dations :—
· .	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		(1) 	Colour TV an MLAs Hostel the Committee recommends to MLAs Hostel a Room, a Colon be installed. T recommends a	arding installation of d Wall Clock in the , was placed before e. The Committee hat in each room of as well as in Drawing TV and Wall Clock The Committee also Wall Clock may also the Reception.
t c	₹1 ₩	· · · · ·	(2) 	Divisional Eng Division No. 2, 17, Chandigari underground upto the buildir Flats (under placed before Committee rec Divisional Eng Div. No. 2 PV Chandigarh ma liaison with authority of Tel	ved from the Sub ineer, Electricity Sub PWD (B&R) Sector- h regarding lying of telephone cables ag of 16 Nos. MLAs Construction) was the Committee. The commends that Sub ineer, Electricity Sub VD B&R Haryana, ay be asked to keep the concerned ephone Department y also be written by
-			(3)	to the Assi Engineer, Elect Division No. 2, making provise the 16 ML	a by this Secretariat istant Executive rical Operation, Sub U.T., Chandigarh for ion of electricity in As flats (under was also placed mittee.
			(4)		recommends that as ooms of the MLAs

Hostel are renovated, the carpets

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			of the same may be replaced immediately. The Committee further recommends that cotton bed sheets
	بد ب ۴۴ ب		(Khes) of all the rooms of the
		r <u>r</u>	Haryana MLAs Hostel be also
			provided immediately.
		الم المراجعة الم	(5) The Committee recommends that Drawing Hall for MLAs be
٢	1 1 1 . 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	, r	furnished properly with required furniture, courtains etc.,
	- 13 1 Fr		(i) The Committee confirmed the
	-		proceedings of the meetings of the
		ا ت	Committee.

Proceedings

A records of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

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### LIBRARY COMMITTEE

The Committee consisting six Members and three Special Invitees were nominated by the Hon'ble Speaker on 3rd April, 2001 for the year 2001-2002. Shri Rajinder Singh Bisla a member of the Committee was appointed as Chairperson.

The names of the members, Special Invitees of the Committee and the No. of the meetings attended by each of them out of the total No. 50 meetings held during the period under review are given below :---

Sr. No.	Name of the Members	Number of meetings attended
"1."	Shri Rajinder Singh Bisla, Chairperson	25
_ 2.,	Shri Jai Parkash (Barwala), Member	48
3.	Shri Karan Singh Dalal, Member	47 5 1
× 4.	Shri Raghubir Singh Kadian, Member	46
, 5.	Shri Ramesh Rana, Member	31
6.	Shri Amar Singh, Member	<b>41</b>
" 7.	Shri O.P. Jindal, Special Invitee	Nil
*8.	Shri Jitender Singh Malik, Special Invitee	42 -
**9.	Shri Shashi Ranjan Parmar, Special Invitee	40
***10.	Shri Dharampal (Nilokheri), Special Invitee	32

* Shri Jitender Singh Malik, M.L.A. was nominated by Hon'ble Speaker as a Special Invitee w.c.f. 24th April, 2001 to serve the Committee for the remaining period of the year 2001-2002.

** Shri Shashi Ranjan Parmar, M.L.A. was nominated by Hon 'ble Speaker as Special Invitee to serve the Committee w.e.f. 1st May, 2001 for the remaining period.

*** Shri Dharampal (Nilokheri) M.L.A. was nominated by Hon'ble Speaker as Special Invitee to serve the Committee w.e.f. 22nd May, 2001 for the remaining period.

The Committee selected the publications on different subjects. The value of publication purchased during the year 2001-2002 including the cost of Newspapers/ magazines etc. was Rs. 52,593/- in addition to it Govt. Publication worth Rs. 7310/- were also purchased.

# Meetings held and Business transacted

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Details regarding the dates of meetings held number of meetings, number of members including special invitees present and business transacted in each meeting are as given below :---

Sr.`	Date	Number of	Business Transacted
No.	2 4 5 5 5 5 5 5 5 5 5 5 5 5 5 5 5 5 5 5	Members (including Special invitees present	
1	2 /	<u>t</u> - 3	4 . mg 4 k
1.	11th April, 2001	4	The Committee expressed its great sorrow on the sad demise of Ch. Devi Lal, Ex-Deputy Prime Minister of India and stood for two minutes and observed for the peace of the demise soul.
2.	18th April, 2001	5	The Committee decided that like that of previous year the book in English, Hindi, Punjabi & Urdu etc. on different subjects be purchased for the use of Library on basis of discount recommended by the Good Offices Committee for the year 2001-2002.
			The Committee desired that the existing newspapers/magazines/periodical being supplied at present be continued.
3.	24th April, 2001.	6.	Books were placed before the Committee for selection but the Committee did not select any book.
4. 	1st May, 2001	5	Papers placed before the Committee. Letter received from the Lok Sabha Secretariat regarding purchasing of number of copies was placed before the Committee. The Committee decided that this Secretariat intends to purchase five copies of said books and Lok Sabha Secretariat also be informed accordingly.
5.	8th May, 2001	6	Books were placed before the Committee for selection but the Committee did not select any book.
6.	14th May, 2001	7 [°]	The Committee selected 6 books for the use of Library.
7. ,	17th May, 2001- (New Delhi)	7	Books were placed before the Committee for slection but the Committee did not select any book.

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8. 22nd May, 2001	7	The Committee selected one book for the use of Library.
9. 29th May, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.
10. 5th June, 2001	8	-do-
11. 19th June, 2001	7	The Committee selected one book for the use of Library.
12. 26th June, 2001	7	The Committee discussed the various steps to be taken for the improvement of the Library.
13. 3rd July, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.
14. 9th July, 2001	⇒`7	The Committee selected three books for the use of Library.
15. 17th July, 2001	······································	Books were placed before the Committee for selection but the Committee did not select any book.
16 26th July, 2001 - #	ан 1 в <b>9</b> (1)ни т	Books were placed before the Committee for selection but the Committee did not select any book.
17 31 st July, 2001	u ^r 8 . r	Books were placed before the Committee for selection but the Committee did not select any book.
18. 7th August, 2001	4	² Books were placed before the Committee for selection but the Committee did not select any book.
19. 14th August, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.
20. 21st August, 2001	6	Books were placed before the Committee fo selection but the Committee did not select any book.
21. 28th August, 2001	8	Books were placed before the Committee fo selection but the Committee did not select an book.
22. 4th September, 200	1 9	Books were placed before the Committee for selection but the Committee did not select an book.

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23.	11th September, 2001	9	⁴ Books were placed before the Committee for selection but the Committee did not select any book.	-7
24.	18th September, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.	2
25.	25th Septeniber, 2001	7	Books were placed before the Committee for selection but the Committee did not select any book.	
26.	3rd October, 2001	8 -	Books were placed before the Committee for selection but the Committee did not select any book.	
27.	9th October, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.	
28. -```	11th October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.	- 12 H
<b>29.</b>	12th October, 2001	8 4	Books were placed before the Committee for selection but the Committee did not select any book.	1
30.	16th October, 2001	8 ,	Books were placed before the Committee for selection but the Committee did not select any book.	
31.	23rd October, 2001	9	Books were placed before the Committee for selection but the Committee did not select any book.	Ŀ
32.	30th October, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.	٦.
33.	15th November, 2001	7	<ul> <li>Books were placed before the Committee for selection but the Committee did not select any book.</li> </ul>	
34	20th November, 2001	6	Books were placed before the Committee for selection but the Committee did not select any book.	
35.	27th November, 2001	9 ^{, -}	Books were placed before the Committee for selection but the Committee did not select any book.	. <del>is</del> e
36.	4th December, 2001	8	Books were placed before the Committee for selection but the Committee did not select any book.	

1	2	3	. 4
37.	11th December, 2001	9 	Books were placed before the Committee fo selection but the Committee did not select any
 38.	18th December, 2001	' No	book. y y y
39.	24th December, 2001	4	Books were placed before the Committee for selection but the Committee did not select any book.
40,	- 2nd January, 2002	9	Books were placed before the Committee for selection but the Committee did not select any book.
41.	8th January, 2002	8	Books were placed before the Committee for selection but the Committee did not select any book.
<b>42.</b> 	15th January, 2002	8	Books were placed before the Committee for selection but the Committee did not select any book.
43.		8	Books were placed before the Committee for selection but the Committee did not select any book.
.44.	29th January, 2002	*∞a,'3:	Books were placed before the Committee for selection but the Committee did not select any book.
45.	5th February, 2002	9	Books were placed before the Committee for selection but the Committee did not select any book 3
46.	12th February, 2002	4	Books were placed before the Committee for selection but the Committee did not select any book.
47.	19th February, 2002	<b>6</b>	Books' were placed before the Committee for selection but the Committee did not select any book.
48.	25th February, 2002	6	Books were placed before the Committee for selection but the Committee did not select any book.
49.	26th March, 2002 (Shimla)	7	Books were placed before the Committee for selection but the Committee did not select any book.
50.	27th March, 2002 (Shimla)	7	Books were placed before the Committee for selection but the Committee did not select any book

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### COMMITTEE ON PETITIONS

(Under rule 303)

 $3 \sim 1$ . The Committee on Petition for the 4th (June) Session 2001 of the Tenth Vidhan Sabha was nominated in the month of June, 2001 by the Hon'ble Speaker Under Rule 303 (I) of the Rule of Procedure and Conduct  $\sigma$  Business in Haryana Legislative Assembly and notified on the 12th June, 2001.

2. Shri Gopi Chand Gahlot, Depuy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :---

Sr. No. Name of members	
1. Shri Gopi Chand Gahlot, Deputy Spaker	Ex. Officio Chairperson
2. Shri Bhagwan Sahai Rawat, M.L.A.	Member
3. Smt. Veena Chhibbar, M.L.A.	Member
4. Shri Abhay Singh Chautala, M:L.A	Member 🔬
5. Shri Zakir Hussain, M.L.A.	Member

The Committee did not held any meeting up to 30th October, 2001: 7-1

1. The Committee on Petitions for the 5th (November) Session, 2001 of the Tenth Vidhan Sabha was nominated in the month of October, 2001 by the Hon'ble Speaker Under Rule 303(I) of the Rule of Procedure and Conduct of Business in Haryana Legislative Assembly and notified on 8th November, 200

2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

.3. The names of the Member of the Committee are given below :---

·	<u></u>	
Sr. No.	Name of the Member	
<u>,</u> 1.	Shri Gopi Chand Gahlot, Dputy Speaker	Ex. Officio Chairperson
2	Shri Bhagwan Sabai Rawai M.L.A.	Member
3.	Smt. Veena Chhibbar, M.L.A	Member
4.	Shri Abhay Singh Chautala, M.L.A.	Member
5.	Shri Zakir Hussain, M.L.A.	Member

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4. Meeting held and Business ransacted :---

The Committee did not held any meeting up to 2nd March, 2002.

¹¹ 1. The Committee on Petitions for the 6th (March) Session, 2002 of the Tenth Vidhan Sabha was nominated in the month of March, 2002 by the Hon'ble Speaker Under Rule 303(I) of the Rule of Procedure and Conduct of Business in Haryana Legislative Assembly and notified on 5th March, 2002 2. Shri Gopi Chand Gahlot, Deputy Speaker was nominated as the Ex-Officio Chairperson of the Committee.

3. The names of the Members of the Committee are given below :---

Sr. No. Name of Members	•
1. Shri Gopi Chand Gahlot, Deputy Speaker	Ex. Officio Chairperson
2. Shri Lila Krishan, M.L.A.	Member
3. Smt. Veena Chhibbar, M.L.A.	Member
4. Shri Rajinder Singh Bisla, M.L.A.	Member
5. Shri Zakir Hussain, M.L.A.	Member

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4. Meeting held and Business Transacted :---

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The Committee did not held any meeting upto 31st March, 2002

# RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Speaker on the 3rd April, 2001 *vide* notification No. HVS-LA-70/2001/27, dated the 3rd April, 2001.

The Committee held 43 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :---

Sr. No	. Name of the Members	1 - 4 T FT (E	Number of meetings attended
1.	Shri Satbir Singh Kadian, Speaker	Ex-Officio Chairperson	13
**2.	Shri Bansi Lal, M.L.A.	• Member	, à ⁴ 1
3.	Shri Bhupender Singh Hooda, M.L.	A. Member	12
4.	Shri Jai Parkash Gupta, M.L.A.	Member	36
***5.	Dr. Jai Parkash Sharma, M.L.A.	Member	25
6.	Shri Sher Singh, M.L.A.	Member	43
*7.	Shri Pawan Kumar Diwan, M.L.A.	Member	
8.	Shri Shashi Ranjan Parmar, M.L.A.	Member	19
*9.	Shri Ram Kuwar Saini, M.L.A.	Member	11

### Meetings at places other than Chandigarh

The Rules Committee held five meetings at Haryana Bhawan, New Delhi, Amritsar, Nainital and Faridabad which are included in the total number of 43 meetings.

### **Business Transacted**

The Rules Committee examined the rules from 152 to 277 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and suggested certain recommendations/suggestions etc. therein but no report was presented during the period under review. ٢.

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#### Proceedings

A record of proceedings of the meetings of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.

* The Hon'ble Speaker accepted the resignation of Shri Pawan Kumar Diwan, M.L.A. from the Membership of the Committee w.e.f. 13th April, 2001 and nominated Shri Ram Kuwar Saini, M.L.A. as member of the Committee w.e.f. 13th April, 2001 vide notification No. HVS-LA-70/2001/30, dated the 16th April, 2001.

** The Hon'ble Speaker accepted the resignation of Shri Bansi Lal, M.L.A. from the Membership of the Committee w.e.f. 1st June; 2001 vide notification No. HVS-LA-70/2001/39, dated the 2nd June, 2001.

*** The Hon'ble Member expired on 31st October, 2001.

#### BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 23rd February, 2001, continued to function up to 25th May, 2001 when a new Committee was nominated by the Hon'ble Speaker on the 26th May, 2001 and notified vide Notification No. HVS-LA-1-37/2001/38, dated the 28th May, 2001.

The Committee which was nominated on 26th May, 2001 held one meeting i.e. on 11th June, 2001. The name of the Members  $\alpha$  the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :---

	Name of the Members	9. V	Number of attend	
1.	Shri Satbir Singh Kadian, Speaker			<u> </u>
2.	Shri Om Parkash Chautala, Chiefl	Ainister	1	* <del>.</del>
3.	Shri Sampat Singh, Finance Minis	er	1	•
4.	Shri Dhirpal Singh, Town & Cour Minsiter	ty Planning	1	• • • • •
5.	Shri Bhajan Lal, M.L.A., Leader o	Opposition	1 ^{- 1}	5, 6 67
б.	Shri Krishan Pal Gujjar, M.L.A.	•	- 1	÷
7.	Shri Ram Bhagat, M.L.A.	ં વ	1	3
۰. ۲	Special Invitee	an t	ž	
	Shri Gopi Chand Gahlot, Deputy	peaker	· 1	•
eport P	resented .	ь.		
Th	e following report was presented	at the date r	oted against :	<u> </u>
Sr. No.	Subject of Report	, 3 , 1	•	Date of Presentation
	commendation regarding allocatio	11.1	* · · · · · · · · · · · · · · · · · · ·	

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upto 24th October, 2001 when a new Committee was nominated by the Hon'ble Speaker on the 25th October, 2001 and notified *vide* Notification No. HVS-LA-37/2001/53, dated the 29th October, 2001.

The Committee which was nominated on 25th October, 2001 held one meeting i.e. on 8th November, 2001. The name of the Members of the committee, Special Invitee and the

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meeting attended by each Member/Special Invitee are given below :---

SI. No.	Name of the Member		Number of meetings attended
1.	Shri Satbir Singh Kadian,	Speaker	· 1
2.	Shri Om Parkash Chautala	, Ch'ef Minister	1 ' '
-3.	Shri Sampat Singh, Financ	e Minister	· · · 1
4.	Shri Dhirpal Singh, Town Minsiter	& Country Plann	ing ' ' 1
5	Shri Bhajan Lal, M.L.A., I	eaderof Opposit	ion 1
6.	Shri Krishan Pal Gujjar, M	.L.A.	1
7.	Shri Ram Bhagat, M.L.A.		1
	Special Invitee		-
	Shri Gopi Chand Gahlot, I	Deputy peaker	1
Report P	resented		
Tł	ne following report was pre	sented on the da	te noted against :
Sr. No.	Subject of Report		Date of
			Presentation
of Vi Re	commendation regarding a Government Business for dhan Sabha held from 8th to eferences, Papers to be laid/ d Logicloting Business	or the meetings of 9th october, 200	of the Haryana 11 i.e. Obituary 8th November, 200

and Legislative Business.

The Committee which was nominated on the 25th October, 2001, continued to function up to 20th February, 2002 when a nw Committee was nominated by the Hon'ble Speaker on 21st February, 2002 and notifiel *vide* Notification No. HVS-LA-37/2002/4, dated the 25th February, 2002.

The Committee which was nominated on 21st February, 2002 held one meeting on 4th March, 2002. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :---

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Satbir Singh Kadian, Speaker	, 1-
2.	Shri Om Parkash Chautala, Chie/Minister	1
3.	Shri Sampat Singh, Finance Minister	1
<b>4</b> .	Shri Dhirpal Singh, Town & Country Planning Minsiter	 
5.	Shri Bhajan Lal, M.L.A., Leader of Opposition	1 1
6.	Shri Krishan Pal Gujjar, N.L.A.	1
	Special Invitee	· · ·
	Shri Gopi Chand Gablot, Deputy Speaker	1

# **Report Presented**

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The following report was presented on the date noted against :----

Sr.	No. Subject of Report	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 4th to 7th March, 2002, 11th March, 2002, 13th to 15th March, 2002 and 18th to 20th March, 2002 <i>i.e.</i> Obituary References, Papers to be laid/re-laid on the Table of the House, Discussion on Governor's Address, Resumption of Discussion on Governor's Address and Voting on Motion of thanks, Presentation, Discussion and Voting on Supplementary Estimates for the year 2001-2002 and the Report of the Estimates Committee thereon, Presentation of Budget Estimates for the year 2002-2003, Presentation of Reports of Assembly Committees, General discussion on Budget Estimates for the year 2002-2003, Resumption of Discussion on Budget Estimates for the year 2002-2003. Discussion and Voting on Demand for Grants on Budget Estimates for the year 2002-2003. The Haryana Appropriation Bill in respect of Supplementary Estimates for the year 2001-2002. The Haryana Appropriation Bill in respect of Budget Estimates for the year 2002-2003 and Legislative Business.	5th March, 2002

34521—H.V.S.H.G.P., Chd.